



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	I.A.(Civil)/835/2024 in WA/12607/2023	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. N DHAR MR B MALAKAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	SC, ELEM. EDU GA, ASSAM SC, WPT AND BC
	WITH WA/12607/2023 (Filing Number)	SHASHANKA ROY AND ORS Versus THE STATE OF ASSAM AND 3 ORS.	MS SUPRIYA DASGUPTA	SC, ELEM. EDU
2	I.A.(Civil)/851/2024 in WA/3132/2024	LNK 188 RAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM
	WITH WA/3132/2024 (Filing Number)	LNK 188 RAMIZUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS E	MS. S KANUNGOE	
3	I.A.(Civil)/865/2024 in WA/1968/2024	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	SC, ELEM. EDU
	WITH WA/1968/2024 (Filing Number)	BIMALENDU DAS AND 23 ORS Versus THE STATE OF ASSAM AND 2 ORS F	MR K K MAHANTA (Sr. Advocate)	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
4	PIL/17/2024 B/O	PRANAB KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, APSC
5	WA/77/2024	FOOD CORPORATION OF INDIA AND 3 ORS. Versus SAIFUR RAJA CHOUDHURY	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	
6	WA/96/2024 CAVT. NO.01192/024, CAVT./119/2024	AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ	MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. FOR CAVEATOR

- 7 [WA/97/2024](#) APURBA KUMAR HAZARIKA MR. T J MAHANTA SC, GMC
Versus MR. S N TAMULI
 THE STATE OF ASSAM AND 2 ORS MS. P K ZANNAT
 MS. A BEGUM
 MS P DEKA
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -**
- 8 [WA/86/2024](#) THE STATE OF ASSAM AND ANR. MR. D NATH MR. M HUSSAIN (R-1)
 FIXED SHARIFUL ISLAM AKAND AND 4 ORS. SR. GA, ASSAM MR. L R MAZUMDER
 MR. A Z AHMED (R-1)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**
- 9 [WA/138/2019](#) SRI NIRMAL DEBNATH MR. B CHAKRAVARTY SC, HIGHER EDU
 FIXED THE STATE OF ASSAM AND 2 ORS. MS THUYEKHRULU

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

1	WP(C)/5834/2017 FIXED	JAI PRAKASH SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS.	DR.B AHMED MS. N SHYAMAL MR A KALITA MR.N HAQUE MR. U K NAIR MRK UDDIN MR.A K AZAD MR.A U AHMED	MS. N MODI,R S DUTTA,R MR. S DUTTA, SR.ADV.R C SHARMA,R R A HAZARIKA
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MOTION

2	Cont.Cas(C)/155/2024	BULBULI KHATUN Versus VIRENDRA MITTAL AND ANR	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	
3	WP(C)/1166/2024 FIXED	JIVENDRA KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R SARMA	MRS. R DEVI DY.S.G.I.
4	WP(C)/1195/2024 FIXED	DILWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM
5	WP(C)/1206/2024 FIXED	LITUMONI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S U AHMED MR A HAWARI	GA, ASSAM SC, IRRIGATION
6	WP(C)/1388/2024 FIXED	TAPA DEB TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, PWD
7	WP(C)/1565/2024	RAFIKUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. J AHMED MR R A AHMED MR M AHMED	DY.S.G.I.
8	WP(C)/1566/2024	JOGEN LIGIRA @ JOGEN LIGIRIA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
9	WP(C)/1568/2024	RAJANI KANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS S JAIN	SC, CO OP
10	WP(C)/1569/2024	SURESH KR CHAKRAVORTY Versus UNION OF INDIA AND 5 ORS	MR. S J SARMAH	DY.S.G.I.

11	WP(C)/1577/2024	JIAUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE
12	WP(C)/1593/2024	RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
13	WP(C)/1600/2024	DHARMENDRA SAIKIA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
14	WP(C)/1615/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM
15	WP(C)/1619/2024	ATUL DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM
16	WP(C)/1620/2024	ANIMA BHADRA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MS M NIROLA	GA, ASSAM SC, AG SC, IRRIGATION
17	WP(C)/1621/2024	PUNGKHA MUCHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	DY.S.G.I.
ORDER (STAY VACATING)				
18	I.A.(Civil)/546/2024 FIXED in WP(C)/6513/2023 WITH WP(C)/6513/2023	THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS Versus KALPANA MAZUMDAR AND 2 ORS	MR. P K MUNIR	MR. R MAZUMDAR
		KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
19	WITH WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
ADMISSION				
20	WP(C)/223/2017 FIXED	PRANABJYOTI DAS Versus THE AIRPORT AUTHORITY OF INDIA and 4 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.J BORAH MR. S BISWAS MS.U NANDA MR.P BISWAS	MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA SC, A A I
21	WP(C)/2510/2018 FIXED	JACOB ZOTE Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR S S ROY, (FOR ALL RESPONDENTS) ASSTT.S.G.I.
22	WP(C)/1630/2020 FIXED	RATNESWAR BORA Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M DAS MR. P SAIKIA	GA, ASSAM SC, REVENUE
23	WP(C)/5545/2021	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
24	WP(C)/1130/2022 WP(C) 2366/2023(D/O) WP(C) 2573/2022(D/O), B/O	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.

25	WITH WP(C)/2368/2022	EX NO. 380067 H HAV/CARPENTER PULIN CHANDRA NATH AND 4 ORS Versus UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. P S BHATTACHARYYA (C.G.C., R1-R5) ASSTT.S.G.I.
26	WITH WP(C)/2573/2023	EX NO. F/411683M RFN/COOK SANJEEB KUMAR AND 9 ORS Versus UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA (R-1 to 7) DY.S.G.I.
27	WITH WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
28	WP(C)/3366/2022 FIXED	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
29	WP(C)/73/2023 FIXED	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE
30	WP(C)/1042/2023	PRASHANNA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A BHATTACHARYA P. MEDHI MS P DUTTA	SC, HEALTH AND F W
31	WP(C)/2264/2023	BIJOY KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI N GAUTAM MR. H G HAZARIKA	GA, ASSAM
32	WP(C)/2546/2023 FIXED	PRASHANTA KR. CHAKRABORTY AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	GA, ASSAM SC. REVENUE
33	WITH WP(C)/2395/2023	KARUNA KANTA RABHA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, REVENUE
34	WP(C)/3236/2023 FIXED	SAKTIDHAR GATHIRI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	MR S DUTTA (r-4) GA, ASSAM MS S MOCHAHARI (r-4) MR. S DUTTA (r-4) SC, GAD
35	WP(C)/3432/2023 FIXED	SYED AHMED ALI AND 5 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN	SC, P H E SC, PERSONNEL DEPT.
36	WITH WP(C)/4445/2023	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR R DHAR, GA ASSAM, (R-3) SC, P H E SC, PERSONAL DEPT.
37	WITH WP(C)/4463/2023	AJIRUDDIN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
38	WITH WP(C)/4464/2023	IBRAHIM ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, P H E SC, PERSONNEL DEPT.
39	WITH WP(C)/4484/2023	PRABIN KHAKHALARY Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, PERSONAL DEPT. SC, P H E
40	WP(C)/3739/2023 FIXED	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE

41	WP(C)/3832/2023 FIXED	ANKUSH SAIKIA Versus OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
42	WP(C)/5886/2023 FIXED	BABY DAS (ROY) Versus THE STATE OF ASSAM AND 4 ORS	MR SISHIR DUTTA MR. S DUTTA	GA, ASSAM MR B SINHA (R-5) MR. H ISLAM (R-5) SC, FINANCE SC, WATER RESOURCE
43	WP(C)/6749/2023 FIXED	SALIMUDDIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM MR. J K GOSWAMI (R-1-6) ASGA, ASSAM MR P NAYAK (R-7) SC, FINANCE DEPT, ASSAM SC, FINANCE
44	WP(C)/6907/2023	JOYDIP DEY Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM MS. M DEV (R6) MS P DEB (R6) MS N DEB (R6) SC, GHC
45	WP(C)/7147/2023 FIXED	JITUMANI DAS AND 303 ORS Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, AG DY.S.G.I.
46	WP(C)/7189/2023 FIXED	MD. TAYAB ALI CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	MRS. R DEVI (r-1) MRS. A GAYAN MRS. A GAYAN DY.S.G.I.
47	WP(C)/7591/2023 FIXED	ANUP KATAKI Versus THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MR H K NATH MR. J PAULO	GA, ASSAM
48	WP(C)/206/2024 FIXED	KAMRUP METROPOLITAN NOTARIES ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. U SAIKIA	GA, ASSAM SC, GHC
WITH				
49	WP(C)/7097/2023	RAHIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	GA, ASSAM SC, GHC
50	WP(C)/1256/2024 FIXED	JALAL UDDIN AND 17 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. A D CHOUDHURY	GA, ASSAM DY.S.G.I.
ORDERS				
51	Cont.Cas(C)/359/2022 FIXED	MONUJ CHANGMAI AND 17 ORS Versus NIRAAJ VERMA, IAS AND 3 ORS.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	MR. P N GOSWAMI (r-1,2,3,4) MR B CHOUDHURY (r-1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
52	Cont.Cas(C)/737/2022 FIXED	DR SOLEMAN ALI Versus DR SIDDHARTH SINGH AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA (R-1) MRS D BORAH MR. B GOGOI (R-1) MR A CHALIHA (R-1) MR M BHUYAN (R-1) SC, HEALTH
53	Cont.Cas(C)/552/2023 FIXED	BARENYA RANJAN BORTHAKUR Versus GYANENDRA DEV TRIPATHI	MR. J PATOWARY	MR. D SAIKIA (R-1) MR. S DUTTA (R-1) MS. N BORDOLOI (R-1)
54	I.A.(Civil)/3692/2023 IN CONT CASE (C) 475/2018 (D/O) in Cont.Cas(C)/475/2018	CHANDANA KOCH, Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2) MRS D BORAH (R-2)
WITH				
	MC/89/2023	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	

55	WP(C)/5356/2023 B/O	GANESH PRASAD YADAV Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR B CHOUDHURY MR. K P PATHAK MR ARINDAM BARUAH	SC, F C I
56	I.A.(Civil)/841/2024 in Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus CHANDAN SARMA, IAS AND 3 ORS	MR. N ANAND	MR A CHALIHA
	WITH Cont.Cas(C)/387/2022	MOTIOR RAHMAN Versus DIGANTA BARUAH, IPS AND 3 ORS	MR. N ANAND MR. D DAS MS.D SAIKIA	MR. B GOGOI (r-3) MR P NAYAK (r-3) MR A CHALIHA (r-3)
57	I.A.(Civil)/863/2024 in Cont.Cas(C)/198/2016	MD. HARISHUZ ZAMAL, Versus ACHYUT BARAN CHOUDHURY,		
	WITH Cont.Cas(C)/198/2016	MD. HARISHUZ ZAMAL Versus SANJIB SAIKIA AND ANR.	MS.A BHATTACHARJEE MR.P KALITA	MR.T DAS MS.L BHUYAN
58	I.A.(Civil)/874/2024 in WP(C)/284/2024	DILIP NATH HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
	WITH WP(C)/284/2024	DILIP NATH HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	GA, ASSAM
	WITH WP(C)/331/2024	SMT. DIPALI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR D K ROY MR. J BATHARISA	GA, ASSAM
HEARING				
60	WP(C)/5947/2021 FIXED	NO. 119880627 CONSTABLE (GD) DEBEN SINHA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR M J QUADIR MR. K MIRA	MR. K K PARASAR ASSTT.S.G.I.

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16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/562/2020 WITH LCR	MULUKJAN BIBI @ MULLIKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/601/2020 WITH LCR	AJJUL HOQUE @ AJJOR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS J BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/614/2020 WITH LCR	NURJAHAN BEGUM Versus THE UNION OF INDIA AND 5 ORS	A W AMAN MR. S B RAHMAN MR S A BARBHUIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/697/2020 WITH LCR	SOMEJ ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/778/2020 WITH LCR	ABDUL RASHID Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/1072/2020 WITH LCR	MUSTT. AZUFA KHATUN Versus UNION OF INDIA AND 5 ORS	MS B GOGOI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/2425/2020 WITH LCR	SURESH MONDAL @ SURESH CH. MONDAL Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/2445/2020 WITH LCR	SAMIDA BIBI Versus THE UNION OF INDIA AND 5 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

9	WP(C)/5343/2020 WITH LCR	ASHOK ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5555/2020 WITH LCR	JILIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
11	WP(C)/267/2017 WITH LCR	HELAL UDDIN Versus THE UNION OF INDIA and 5 ORS.	MR.N H MAZARBHUYAN MR.D K DEKA MR.N ISLAM MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/483/2017 WITH LCR	FATIMA BIBI @ FATEMA KHATUN Versus THE UNION OF INDIA and 3 ORS.	MS.B CHAKRABARTTY MS.S ROY MR.R ALI MS.F BEGUM	GA, ASSAM ASSTT.S.G.I.
13	WP(C)/500/2017 WITH LCR	SMT. JOYTAN BIBI Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
14	WP(C)/1031/2017 WITH LCR	MD. SIRAJ UDDIN Versus THE UNION OF INDIA and 4 ORS.	MRM H AHMED MR.N ISLAM MR.P P SUT	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/1093/2017 WITH LCR	MUSSTT. SIRAJUN NESSA. Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR.A RAHMAN MD.GIASH UDDIN MS.M BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/1737/2017 WITH LCR	MUSSTT. NESSA BEGUM Versus THE UNION OF INDIA and 3 ORS.	MR.S C PANDIT MR.S SARKAR	GA, ASSAMR-2-4 ASSTT.S.G.I.(R-1)
17	WP(C)/1758/2017 WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA and 4 ORS.	MR.N H MAZARBHUYAN MR.N ISLAM MR.R ALI MR.K MIRA MS.L WAJEEDA	GA, ASSAM ASSTT.S.G.I.
18	WP(C)/2106/2017 WITH LCR	HIMANI BARMAN Versus THE UNION OF INDIA and 4 ORS.	MRSB BHUYAN MS.N BARUAH MS.S PHUKAN	GA, ASSAM ASSTT.S.G.I.
19	WP(C)/2658/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus MOFIZ ALI	MR.B N SARMA MR.S C KEYAL ASSTT.S.G.I. SC, C G S C SR. GA, ASSAM	MR.S BORA MR.P DEKA MR.A C RAY MR.N N JHA
20	WP(C)/2725/2017 WITH LCR	MUSSTT. AKLIMA KHATOON Versus THE UNION OF INDIA and 4 ORS.	MR.K K MAHANTA MR.K SINGHA MR.K M MAHANTA	GA, ASSAM ASSTT.S.G.I.
21	WP(C)/3851/2017 WITH LCR	NURSIMA BIBI @ NASIMA BIBI Versus THE UNION OF INDIA and 4 ORS.	MR.P C DEY MR.I HAQUE MS.S PAUL	GA, ASSAM ASSTT.S.G.I.
22	WP(C)/6657/2017 WITH LCR	RASID ALI @ RASIDMIA ALI @ ABDUL RASID Versus THE UNION OF INDIA and 3 ORS	MR.S C PANDIT MR.S SARKAR	GA, ASSAM(Res no. 2-4) ASSTT.S.G.I.Res no. 1
23	WP(C)/1301/2018 WITH LCR	SAHAR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN Mr M U Ahmed	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, CBI
24	WP(C)/1922/2018 WITH LCR	ADAM ALI Versus UNION OF INDIA AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR. T A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

25	WITH WP(C)/5570/2019	PHALANI KHATUN Versus UNION OF INDIA AND 5 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WITH WP(C)/4060/2022	MD. ADAM ALI Versus THE UNION OF INDIA AND 5 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/2095/2018 WITH LCR	ASIYA KHATUN @ ACHIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. S AHMED MS. S A SAIKIA MR. F R CHOUDHURY MR. Y ALI	MR. D BARUAH MS. A VERMA MR J PAYENG MR J PAYENG MR J PAYENG ASSTT.S.G.I.
28	WP(C)/2171/2018 WITH LCR	MD. AJIBAR MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/2407/2018 WITH LCR	MORIAM NESSA @ MAHIRAM NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MS. S PARVEEN MD A ALI	GA, ASSAM MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
30	WP(C)/2434/2018 WITH WP(C)/2101/2018 (D/O)	ARJIMA BIBI @ AJIMA BIBI @ AJIMA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2208/2023 in WP(C)/2434/2018	AJIMA BIBI @ AJIMA KHATUN @ AJIMA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
31	WP(C)/2927/2018	ABDUL MALEK Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MR E A AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
32	WP(C)/7347/2018 WITH LCR	ANOWAR HUSSAIN Versus UNION OF INDIA AND 5 ORS.	MR. D SARMAH MR. D K BAGCHI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/8450/2019 WITH LCR	KITAB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z MUKIT MR. A SATTAR MR H K BARUAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
34	WP(C)/594/2020 WITH LCR	ABDUL WAHAB @ OHAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

35	WP(C)/125/2021 WITH LCR	ILA DAS Versus THE UNION OF INDIA AND 4 ORS	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
36	WP(C)/275/2021 WITH LCR	MUSTT FARIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

37	Review.Pet./106/2022 IN WA/126/2017 (D/O)	SRI TILAK CHETRI Versus UNION OF INDIA AND 3 ORS	MR B ACHARYYA MR R CHOWDHURY MS. M ACHARYYA MS T NATH	MRS. A GAYAN ASSTT.S.G.I.
38	Review.Pet./41/2023 WITH LCR, WA/12/2010 (D/O), WP(C)/2405/2009 (D/O)	MD. ASHRAF ALI AND 7 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
39	I.A.(Civil)/774/2024 in WP(C)/3425/2019	GOPAL DEY @ SARKAR Versus UNION OF INDIA AND 6 ORS	MR A K DAS MR. M J GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

WITH

[WP\(C\)/3425/2019](#)
WITH LCR

GOPAL DEY @ SARKAR
Versus
UNION OF INDIA AND 6 ORS

MR. M MAHANTA
MR A K DAS
MR. M J GOGOI

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

40	I.A.(Civil)/811/2024 in WP(C)/4039/2022	ON THE DEATH OF HARENDRA CHANDRA BARMAN ALIAS HARENDRA BARMAN ALIAS HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
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WITH

[WP\(C\)/4039/2022](#)
WITH LCR

HARENDRA CHANDRA BARMAN @
HARENDRA BARMAN @ HAREN BARMAN
Versus
THE UNION OF INDIA AND 5 ORS

MS. R CHOUDHURY
MS F N ZAMAN

GA, ASSAM
SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

41	I.A.(Civil)/819/2024 IN WP(C)/4733/2020 (D/O) in WP(C)/4733/2020	SARAVANU BIBI Versus THE UNION OF INDIA AND 7 ORS.	MRS. K DEVI	SC, NRC DY.S.G.I. SC, ECI SC, F.T
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42	I.A.(Civil)/855/2024 in Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
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WITH

[Review.Pet./32/2022](#)
WITH LCR

SAHER ALI
Versus
THE UNION OF INDIA AND 4 ORS

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY
MR I CHAKMA
MRS P NAG

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

WITH

[I.A.\(Civil\)/1839/2023](#)
in Review.Pet./32/2022

SAHER ALI
Versus
THE UNION OF INDIA AND 4 ORS

MS. D GHOSH
MS N DEKA
MR SAURADEEP DEY
MR I CHAKMA
MRS P NAG

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Wednesday, 20th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA****COURT NO: 4****[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/151/2024	BHABANI RABHA Versus AKASH DEEP	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA	
2 Cont.Cas(C)/153/2024	M/S INFOTECH SOLUTION AND ANR Versus CHETAN KUMAR SRIVASTAVA AND ANR	MR. P BHOWMICK MR. D THAOSEN MR J LOTHIA	
3 Cont.Cas(C)/154/2024	M/S THARAD TRADING CO. Versus JAYANT NARLIKAR AND 2 ORS.	MR. N J GOGOI M.A. BEGUM MS. S DEB	
4 WP(C)/1564/2024	MASROOR Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA A KHANDAKAR	SC, FOREST
5 WP(C)/1570/2024	M/S DUGAR AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS.	MR. U J SAIKIA	SC, HANDLOOM AND TEXTILE SC, FINANCE
6 WP(C)/1571/2024	DILIP PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, GMC
7 WP(C)/1581/2024 FIXED	M/S KALAPAHAR INDANE GAS AGENCY Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
8 WP(C)/1582/2024 FIXED	M/S HELLO INDANE GRAMIN VITRAK Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
9 WP(C)/1583/2024 FIXED	M/S INDHAN Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS	SC, I O C
10 WP(C)/1585/2024 CAVT. NO.03082/024,	BIJU CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. FOR CAVEATOR SC, REVENUE

11	WP(C)/1586/2024 CAVT. NO.03092/024,	DEEPAK SUBBA Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MS A DAS MS. U NANDA MR. P S BISWAS MR. A K DAS MS. R DEVI	MR. N DEKA MR. M GOGOI SC, EXCISE DEPTT. SC, REVENUE FOR CAVEATOR
12	WP(C)/1588/2024	MADHAB SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. R K TALUKDAR MR. D BORAH K BARMAN MS P SINGH	GA, ASSAM
13	WP(C)/1596/2024	ANSWAR HUSSAIN MAZARBHUIYA AND 4 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. J LASKAR	SC, REVENUE
14	WP(C)/1597/2024	RANJIT BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
15	WP(C)/1608/2024	DILIP KR. DAS Versus THE UNION OF INDIA AND 3 ORS	MR B SINHA MR. S SAIKIA	DY.S.G.I.
16	WP(C)/1617/2024	SUJIT SARKAR Versus THE STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY ,ASSAM,	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	DY.S.G.I. SC, FOREST
17	WP(C)/1622/2024	DILIP PATOWARY Versus THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR A ALAM MS C BORA	SC, GMC
ADMISSION				
18	WP(C)/5631/2017 FIXED	LONGKIRAM TIMUNG Versus THE STATE OF ASSAM and 4 ORS.	MR J PAYENG MS.M BASUMATARY MR.T DOLEY	GA, ASSAM SC, K A A C
19	WP(C)/497/2019	MAFIDUL ISLAM AND ANR. Versus INDIAN OIL CORPORATION LTD AND 2 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA	MR. ABU JAHID (R1, R2) MD K RAHMAN (R1, R2) MR S ISLAM (R-3) SC, I O C
20	WP(C)/8423/2022 B/O	KHAYER UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
21	Arb.P./8/2023 B/O	GEO TECH INFRASTRUCTURE Versus BASU-SHIMRAY (JV) AND ANR	MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	MR D SENAPATI (R-1) MS N K DEVI (R-1) MR N ANIX SINGH (R-1) MR. K GOGOI MR. A CHETIA (R-1) DY.S.G.I.
22	WP(C)/2002/2023 FIXED	ANUP TRADE AND TRANSPORT (P) LTD Versus UNION OF INDIA AND 5 ORS	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. P K ROY (r-2 TO 6) MR. S K CHAKRABORTY (r-2 TO 6) MRS. A CHAKRABORTY (r-2 TO 6) MS. M DUTTA (r-2 TO 6) DY.S.G.I. SC, F C I
23	WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
24	WP(C)/3921/2023 B/O	ASWINI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D GOGOI MR. B P SINHA	SC, IRRIGATION
25	WP(C)/6043/2023 B/O	SMTI. PAWALI BORO Versus THE STATE OF ASSAM AND 7 ORS.	MR R S CHAUHAN	GA, ASSAM SC, BTC

26	Arb.P./4/2024 FIXED	OMEGA BIOTECH LTD., Versus THE MISSION DIRECTOR AND ANR	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI MS K BHATTACHARYYA MS K SARMA	SC, NHM
27	WP(C)/173/2024 FIXED	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	GA, ASSAM MR. S S ROY (r-5) DY.S.G.I. SC, I O C
	WITH I.A.(Civil)/255/2024 in WP(C)/173/2024	PANKAJ KUMAR NATH AND 15 ORS Versus THE INDIAN OIL CORPORATION LIMITED AND 4 ORS (B)	MR. A CHAMUAH MR. K P PATHAK MR BHARGAV DAS MR ARINDAM BARUAH	SC, I O C
28	WP(C)/356/2024 FIXED	PYARELAL CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, FINANCE
ORDERS				
29	Cont.Cas(C)/362/2019 FIXED	SAROJ KUMAR SARAF Versus AVINASH JOSHI AND 4 ORS.	MS. D SONOWAL MR. R A CHOUDHURY	MR. R R Gogoi
30	WP(C)/2076/2022 FIXED	MD. SALEH AHMED MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
31	WP(C)/8258/2022 B/O	HAFIZ SIDDIQUE AHMED AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	GA, ASSAM
32	Cont.Cas(C)/694/2023 FIXED	KALU UDDIN CHOUDHURY Versus PABAN KUMAR BORTHAKUR AND 7 ORS	MR H K J AHMED MR. S N KRISHNATRAYA MR R YASIN P. SWARGIARY MR S.H. CHOUDHURY	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2) MS. M DEVI (R-1) MR. A DAS (R-1)
33	WP(C)/3837/2023 FIXED	M/S KIRAN REED INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
34	WP(C)/3844/2023 FIXED	M/S KAUSTABH GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
35	WP(C)/3846/2023 FIXED	M/S SUMIT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024

16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/12/2024	MATIUS KANDULA @ MATHUS Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(J)/13/2024	SURAJ KARMAKAR Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(J)/14/2024	ANUP BHUMIJ @ TANGRU Versus THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./76/2024	MD. TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
	WITH I.A.(Crl.)/269/2024 in Crl.A./76/2024	TAHER ALI @ TAHER ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A MOBARAQUE S A AKIB	PP, ASSAM
ORDERS				
5	I.A.(Civil)/551/2020 FIXED in Mat.App./608/2020 WITH Mat.App./608/2020 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. L K BORAH MR. J PAWE	
6	Mat.App./44/2022 WITH LCR	XXXXXXX Versus XXXXXXX	MR. S ISLAM MR A CHOUDHURY MS. A KAUSHAR MR A ZAMAN	MR H K DAS MR. U PATHAK
7	CRL.A(J)/143/2023 FIXED	KUMUD BORAH @ NITUL BORAH Versus THE STATE OF ASSAM	MS. B. SARMA (AMICUS CURIAE)	PP, ASSAM
8	Crl.A./369/2023 O.Y.7.M.27.D.:FIXED, WITH OFFICE NOTE, WITH LCR FOUR FILES	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM

	WITH I.A.(CrI.)/926/2023 in CrI.A./369/2023	MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH	PP, ASSAM
9	I.A.(CrI.)/473/2023 FIXED, WITH OFFICE NOTE in CrI.A./3751/2023 WITH CrI.A./3751/2023 (Filing Number) WITH CrI.L.P./28/2023	STATE OF ASSAM Versus PRANJAL DAS STATE OF ASSAM Versus PRANJAL DAS A STATE OF ASSAM Versus PRANJAL DAS		
10	I.A.(CrI.)/846/2023 FIXED, WITH LCR, OFFICE NOTE in CrI.A./342/2022 WITH CrI.A./342/2022	SAIMUDDIN SK Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	PP, ASSAM PP, ASSAM
11	I.A.(CrI.)/59/2024 FIXED, WITH OFFICE NOTE in CrI.A.(J)/187/2024 WITH CrI.A.(J)/187/2024 (Filing Number) WITH I.A.(CrI.)/189/2024 (Filing Number)	AC/2007 SRI R. SARVANAN Versus THE STATE OF ASSAM AND ANR. AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR H AC/2007 SRI R SARVANAN Versus THE STATE OF ASSAM AND ANR H	MS. B SARMA (LEGAL AID COUNSEL) MS. B SARMA MS. B SARMA	MR. P K MEDHI, CGC(R-2) PP, ASSAM
12	I.A.(CrI.)/93/2024 FIXED, WITH OFFICE NOTE in CrI.A./562/2024 WITH CrI.A./562/2024 (Filing Number)	AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS. AMURUN NESSA BARBHUIYA @ AMIRUN NESA Versus ABDUL MALIK BARBHUIYA @ MANIK AND 9 ORS A	MR. U N CHATTRY MR. O LASKAR MR. O LASKAR	PP, ASSAM
13	I.A.(Civil)/231/2024 FIXED in Mat.App./15118/2023 WITH Mat.App./15118/2023 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MR. P K DEKA	MR. I ALAM MR. T SK
HEARING				
14	CrI.A./213/2020 4 Y 4 M 6 D :WITH LCR (SEVEN FILES), PAPER BOOK TWO	SRI SANJAY DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. S K TALUKDAR MR. M HUSSAIN MR. K KALITA	PP, ASSAM
15	CrI.A./340/2023 0 Y 7 M 27 D :FIXED, WITH CrI.A./275/2023 (D/O), WITH LCR TWO BUNDLE	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7552/2019	HIREN BARMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS MR. B J TALUKDAR	SC, TRANSPORT SC, A S T C SC, FINANCE
2	WP(C)/5518/2023	MD. KHALEQUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
3	WP(C)/200/2024	SAHANARA BEGUM LASKAR Versus THE STATE OF ASSAM AND 8 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
4	WP(C)/277/2024	MD. MUJAHARUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, ELEM. EDU SC, FINANCE
5	WP(C)/447/2024 FIXED	NEPAL CHANDRA MANDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, FOREST
6	WP(C)/657/2024 FIXED	BIKASH PURAKAYASTHA Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MS. P SAHARIA V KHAKHALARY	MR. K GOGOI MR. K GOGOI DY.S.G.I.
7	WP(C)/717/2024 FIXED	GARIMA DAS Versus THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
8	WP(C)/1002/2024 FIXED	BHANU GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. S U AHMED MR A HAWARI	SC, ELEM. EDU SC, AG SC, FINANCE
9	WP(C)/1201/2024	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
10	WP(C)/1364/2024 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU

11	WP(C)/1467/2024 FIXED	DIPANKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM
12	WP(C)/1544/2024	DIGANTA KAKATI Versus THE STATE OF ASSAM AND 6 ORS.	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE
13	WP(C)/1551/2024	NAZMUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
14	WP(C)/1554/2024	DR. KASIM ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, HIGHER EDU GA, ASSAM
15	WP(C)/1556/2024	RAMESH RAMCHIARY Versus THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
16	WP(C)/1575/2024	HARENDRA NATH BORA Versus THE STATE OF ASSAM AND 7 ORS	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, P AND R.D. GA, ASSAM SC, ASEC SC, FINANCE
17	WP(C)/1579/2024	ADHAR BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, FINANCE
18	WP(C)/1587/2024	CHANDAN JYOTI HAZARIKA Versus THE STATE OF ASSAM AND 9 ORS	MR G G GOGOI A TALUKDAR	SC, P AND R.D. SC, FINANCE
19	WP(C)/1590/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
20	WP(C)/1595/2024	G4S SECURE SOLUTIONS (INDIA) PVT LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. R K BHATRA MR. B D DEKA MS P HAJURI MR A BHATRA N DHAR	GA, ASSAM
21	WP(C)/1605/2024	DIPTI RANI DEY Versus THE STATE OF ASSAM AND 5 ORS.	MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, SEC. EDU. SC, DIMA HASAO
22	WP(C)/1610/2024	MUKTAR UDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, P AND R.D.
23	WP(C)/1611/2024	SACHINDRA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM SC, SOCIAL WELFARE SC, FINANCE
24	WP(C)/1613/2024	JAYANTA BORA AND 38 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. H R DAS O ASSUMI	SC. AGRICULTURE
25	WP(C)/1614/2024	A MANIHAR SINGHA AND 25 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S HOQUE MR. M DEKA MS. E SIDDIQUI	SC, ELEM. EDU SC, FINANCE
26	WP(C)/1624/2024	SUBHASH NATH MAZUMDAR Versus UNION OF INDIA AND 3 ORS	MR G GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI	GA, ASSAM DY.S.G.I. SC, GHC SC, FINANCE

ADMISSION

27	WP(C)/5177/2016 FIXED	ON THE DEATH OF SMT. CHANDRA LATA SARMA HER LEGAL HEIRS- MRS. DIPAMONI SHARMA AND 2 ORS Versus THE UNION OF INDIA and 3 ORS	MR.B K BHATTACHARJEE DR.R SARMAH MS.N BARMAN MS.P SAHA	C.G.C. MR.S S ROY ASSTT.S.G.I.
28	WP(C)/1798/2021 B/O	TAPAN DAS AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR S DAS	SC, FOREST

29	WP(C)/4087/2021 B/O	SANKAR KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA MR B HAZARIKA	GA, ASSAM MR. N BORAH (R-4) MR H MAZUMDER (R-4) MR P K BORA (R-4)
30	WP(C)/4253/2022 FIXED	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS. A GAYAN MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
31	WP(C)/8266/2022	RAJEN BARMAN Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	MR. A K DUTTA SC, L G B R I M H DY.S.G.I.
32	WP(C)/635/2023 FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
33	WP(C)/3978/2023 FIXED	PRAFULLA CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, AG SC, FOREST
34	WP(C)/4012/2023 FIXED	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
35	WP(C)/4013/2023 FIXED	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
36	WP(C)/4654/2023 FIXED	KHADIZA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MR. N BARUA (R-5,6) MR U SARMA (R-5,6) SC, FINANCE SC, TREASURY

ORDERS

37	WP(C)/1694/2017	MINA DUTTA and ANR. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	MR.C BARUAH GA, ASSAM SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
38	WP(C)/5539/2019	SUBHALAKSHMI NATH Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR (R-8) SC, U G C SC, FINANCE
39	WP(C)/5541/2019	MAYURI SARMA Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MR R SINGHA	SC, HIGHER EDU SC, AG SC, FINANCE SC, U G C
40	WP(C)/4024/2021	MANTOSH MODAK Versus THE STATE OF ASSAM AND 9 ORS.	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU GA, ASSAM MR A JAIN (R10) MR S DAS (R10) MR. S A HUSSAIN (R10) MR D J HALOI (R10) SC, FINANCE
	WITH I.A.(Civil)/624/2022 in WP(C)/4024/2021	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM,AND 6 ORS. Versus MANTOSH MODAK AND 3 ORS.		MRS A BUJARBARUAH
41	Review.Pet./155/2022 FIXED, WITH WP(C)/301/2014 (D/O)	ARABINDA BORO Versus THE UNION OF INDIA AND 3 ORS.	MR. P J PHUKAN MR P P PHUKAN	MR. S P CHOUDHURY DY.S.G.I.
42	Review.Pet./77/2023 FIXED	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC

43	WITH WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION SC, BTC MR. U BARMAN MR J ISLAM
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	MR A D CHOUDHURY SC, SEC. EDU. SC, BTC
44	WITH WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
45	WITH WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
46	WITH WP(C)/3550/2021	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. SC, BTC
47	WP(C)/4678/2023	BIKASH PURKAYASTHA Versus THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MR D K ROY	GA, ASSAM SC, SEC. EDU.
48	WP(C)/4932/2023 B/O	GOLOK CHANDRA BORA Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	SC, SEBA
49	I.A.(Civil)/114/2024 in WP(C)/774/2022	NIRMAL ROY CHOUDHURY, Versus THE STATE OF ASSAM AND 8 ORS	MR S SARMA MR. P R CHOUDHURY	
	WITH WP(C)/774/2022	NIRMAL ROY CHOUDHURY Versus THE SECRETARY, THE STATE OF ASSAM AND 8 ORS	MR S SARMA MR. P B MAZUMDER	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. (R-9) SC, P H E SC, FINANCE DEPTT.
50	I.A.(Civil)/766/2024 in WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE COMMISSIONER AND SECRETARY FINANCE DEPTT AND ANR	MR H K DAS	SC, GAD SC, FINANCE
	WITH WP(C)/5794/2022	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. A PHUKAN, SC, GAD

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
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11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
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17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./806/2024	MANASH CHALIHA Versus THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	
2 Bail Appln./807/2024	JAHANGIR ALOM @ IMRAN HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS S S ZIA	PP, ASSAM
3 Bail Appln./811/2024	JAGDHARI NISHAD @ JADHARI KEWAT Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA	PP, ASSAM
4 Bail Appln./815/2024	MD. SAHADUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
5 Bail Appln./818/2024	JAMAL BADSHA @ JAMAL BADSHA MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. A K AZAD MS S DEVI	PP, ASSAM
6 Bail Appln./819/2024	SUKENDRA BAISHYA @ GOUTAM BAISHYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY Z ROHMAN MS S R KALITA	
7 Bail Appln./820/2024	RANU CHOUDHURY Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
8 Bail Appln./821/2024	SAMIR SHILL @ APU SHILL AND ANR Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
9 Bail Appln./822/2024	NIREN BORAH Versus THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR. R K SARMA	PP, ASSAM
10 Bail Appln./829/2024	AMIT MANDAL Versus THE STATE OF ASSAM	MR. S BORA MR. D P MANDAL MR A.THAKURIA	PP, ASSAM
MOTION			
11 Crl.Rev.P./112/2024	BENI MADHAB DAS Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS A PAYENG	PP, ASSAM

12	Crl.Pet./319/2024	JOSIMUDDIN SHEIKH AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
13	Crl.Pet./320/2024	ALI MANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MR. S I HUSSAIN MS. S NAZNEEN	PP, ASSAM
14	Crl.Pet./321/2024	SAILEN DAS Versus THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
15	Crl.Pet./322/2024	ANGAN KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MR A DAS	PP, ASSAM
16	AB/743/2024	MANASH KONWAR Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
17	AB/748/2024	ABDUL KHALEQUE AND ANR. Versus THE STATE OF ASSAM	MR. A SARMA MR. K KALITA MR. LENTSO	PP, ASSAM
18	AB/749/2024	MD. ABDUL KADIR DARJI Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN S AHMED	PP, ASSAM
19	AB/750/2024	SAIFUL ALI Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
20	AB/751/2024	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
21	AB/756/2024	MAMTAZ ALI KAKATI @ MAMTAZ KAKTI Versus THE STATE OF ASSAM	MR M Z SHAH MD P RAHMAN	PP, ASSAM
22	AB/758/2024	S.M. MEHEDI HASSAN @ MEHEDI (RAKHIBUL ISLAM) AND 2 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. RASHIDUL ISLAM MR A K DAS U U KHAN	PP, ASSAM
ADMISSION				
23	Crl.Pet./312/2020 B/O	CENTRAL BUREAU OF INVESTIGATION Versus SWETABH SUMAN, CIT (APPEAL) AND 6 ORS	MR. S C KEYAL SC, CBI	MR. B C DAS MR K AGARWAL MR. S CHAUHAN MR. A K DAS (R-7) MR B K SINGH MR B K SINGH MR. A CHAUDHURY (R-2) MR. P K DAS (R-2) MR A CHANDRAN (R-1) MR. A R SHOME MR. D K BHATTACHARYYA (R-7) MR. D BORA (R-2) MR N Z LOTHAN (R-1) MR. P MAZUMDER (R-5 & 6) MR. N MAHAJAN (R-2) MR D AKRAM MR D AKRAM MR. S K GUPTA (R-1) MS. D PEGU

24	WITH Crl.Rev.P./145/2020	CENTRAL BUREAU OF INVESTIGATION Versus DIBYAJYOTI DUTTA (A-1) AND 4 ORS.	MR. S C KEYAL SC, CBI	MR. S S S RAHMAN (R-1) MR. S BORTHAKUR (R-1) SYED BURHANUR RAHMAN (R-1) MR. A W AMAN (R-1) MR. D BORA (R-3 & 4) MR. D GOGOI (R-2) MR. D GOGOI (R-2) MR. N MAHAJAN (R-3 & 4) MR. J ABBAS (R-1) MR. S A BARBHUYAN (R-1)
25	Crl.Pet./340/2020 FIXED, WITH LCR (THREE FILES) SCANNED	FIROZE DOTIWALA Versus THE UNION OF INDIA AND 2 ORS.	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR N ANIX SINGH	MR. K GOGOI ASSTT.S.G.I.
	WITH I.A.(Crl.)/410/2022 in Crl.Pet./340/2020	ADITYA SONOWAL AND 17 ORS. Versus FIROZE DOTIWALA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
26	WITH Crl.Pet./649/2022	RAJNI KANT Versus THE UNION OF INDIA AND 2 ORS	MR S N SARMA SENIOR ADVOCATE MR. D SAIKIA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/408/2022 in Crl.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
27	WITH Crl.Pet./650/2022	SUSHMA RAWAT Versus THE UNION OF INDIA AND 2 ORS	S N SARMA MS. N K DEVI MR. N ANIX SINGH	ASSTT.S.G.I.
	WITH I.A.(Crl.)/409/2022 in Crl.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
28	Crl.Pet./111/2023 FIXED	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. B M CHOUDHURY (r-1,2) MS T BARUAH (r-1,2) MS. A BARMAN (r-1,2) MS S DAS MR B YADAV
29	WITH Crl.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. K BHATTACHARJEE (R-1,2) MS T BARUAH (R-1,2) MS. A BARMAN (R-1,2) MS S DAS (R-1)

BAIL HEARING (BA)

30	Bail Appln./496/2024 WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD	GURVINDER SINGH Versus THE UNION OF INDIA	MR. U N CHATTRY MS A GOGOI MR. O LASKAR	SC, NCB
31	Bail Appln./745/2024 FIXED	NAULES KUMAR @ VIKASH Versus THE STATE OF ASSAM	MR. A MOBARAQUE S A AKIB	PP, ASSAM

BAIL HEARING

32	AB/1409/2023 FIXED	RASHIDUL HOQUE @ RASHIDUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. M S ALAM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
33	AB/3238/2023 FIXED, WITH OFFICE NOTE	NURUL AMIN TALUKDAR Versus THE STATE OF ASSAM		PP, ASSAM
34	AB/3247/2023 FIXED	MIZANUR RAHMAN @ MIRZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MR S ISLAM	PP, ASSAM
35	AB/3825/2023	TAPAN NATH Versus THE STATE OF ASSAM	MR D SAIKIA MR. M DEKA	PP, ASSAM
36	AB/3946/2023 FIXED	SIMANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA	PP, ASSAM
37	AB/3956/2023 FIXED	KABAZ ALI @ KOBOJ ALI Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM
38	AB/4046/2023 FIXED	RAJESH NATH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
39	AB/4231/2023 FIXED	BOSIR UDDIN SK@ BASIR UDDIN SK Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
40	AB/4302/2023 FIXED	INDRANIL BARUAH Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
41	AB/174/2024	SUBHANGKAR DAS Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
42	AB/305/2024 FIXED	SUNIL UPADHAYA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
43	AB/553/2024 FIXED	KAMAL CHNADRA NATH Versus THE STATE OF ASSAM	MS B SHARMA MR D K NATH MS M DAS	PP, ASSAM
44	AB/623/2024 FIXED, WITH OFFICE NOTE	ELECTION NARAH Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
ORDERS				
45	I.A.(Civil)/1046/2020 SINCE DISPOSED OF, WITH OFFICE NOTE in MACApp./159/2020 WITH MACApp./159/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus MUSSTT SUFIYA BEGUM AND 7 ORS	MR S DUTTA MR S DUTTA MR. S DUTTA	
		UNITED INDIA INSURANCE COMPANY LIMITED Versus MUSSTT SUFIYA BEGUM AND 7 ORS	MR. S DUTTA MR S DUTTA MR. S DUTTA	MR. M TALUKDAR MR. M CHOUDHURY MS. M BORUAH
46	Tr.P.(CrI.)/46/2023 FIXED	MAINUL ISLAM AND ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A K TALUKDAR MR S ISLAM A BEGUM	MR H R CHOUDHURY (R-3) S. TALUKDAR (R-3) PP, ASSAM
47	CrI.A./334/2023 FIXED, WITH LCR (SIX FILES)	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/845/2023](#)
in CrI.A./334/2023

DEBO PRASAD BARMAN @ DEBA
PRASAD BARMAN
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
SAMIM RAHMAN

MS. MEGHALI BARMAN (R-
2)
PP, ASSAM

48 [Crl.Pet./531/2023](#)
FIXED, WITH LCR (TWO FILES)

DEEPIKA DEB
Versus
THE STATE OF ASSAM AND ANR

MR B KAUSHIK
MR. S HAZARIKA
MS A M DCOSTA

PP, ASSAM

49 [Crl.Pet./1012/2023](#)
B/O

PREETAM NATH
Versus
THE STATE OF ASSAM AND ANR

MR A KAKOTI
MS S BORA

PP, ASSAM

50 [Crl.Pet./1088/2023](#)
FIXED

MOTIUR RAHMAN LASKAR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A K PURKAYASTHA
MRS. R RONGMEI
MS. J GHOSH

PP, ASSAM

51 [Crl.Pet./1267/2023](#)
FIXED

BIPLAB MANDAL AND ANR
Versus
THE STATE OF ASSAM AND ANR

MR. S ISLAM
MR A HAWARI

PP, ASSAM

52 [I.A.\(CrI.\)/166/2024](#)
FIXED, WITH LCR (FIVE FILES),
WITH OFFICE NOTE
in CrI.A./39/2024

JOHIRUL ISLAM @ JOHIRUL HOQUE @
BABU
Versus
THE STATE OF ASSAM.

MR SARFRAZ NAWAZ

PP, ASSAM

WITH
[CrI.A./39/2024](#)

JOHIRUL ISLAM @ JOHIRUL HOQUE @
BABU
Versus
THE STATE OF ASSAM

MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
MR. I U CHOWDHURY
MR S A BARBHUYAN

PP, ASSAM

HEARING

53 [Crl.A./165/2011](#)
FIXED, WITH LCR (FOUR FILES)

THE STATE OF ASSAM
Versus
GOPAL SARKAR

PP, ASSAM

MR.Z ALAM
MS.B BAISHYA

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
1	I.A.(Civil)/836/2024 in Cont.Cas(C)/351/2022	ATIFUL RAHMAN Versus ANASUA DUTTA BARUAH, IAS AND 2 ORS. E	MR. M DAS	
	WITH Cont.Cas(C)/351/2022	ATIFUL RAHMAN Versus BISWARANJAN SAMAL, IAS AND 3 ORS.	MR. M DAS MR. A DAS	MR D KALITA MR. S CHAMARIA MR. D NATH
2	I.A.(Civil)/843/2024 in Cont.Cas(C)/723/2023	MURSHIDA BEGUM, Versus MRINAL SAIKIA	MD. A HASSAN	
	WITH Cont.Cas(C)/723/2023	MURSHIDA BEGUM Versus MRINAL HAZARIKA	MD. A HASSAN MR. D RABHA	
ADMISSION				
3	WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
4	WP(C)/7824/2016	GAUTAM KUMAR SARMA and 6 ORS. Versus STATE OF ASSAM and 4 ORS	MR.N G KUNDU MR G DEKA MR.P K R CHOUDHURY	GA, ASSAM MR.B GOGOI(SC, FINANCE) SC, FINANCE DEPTT. SC, REVENUE
5	WP(C)/4062/2017	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R-2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
6	WP(C)/4287/2017	MONIKA DAS Versus THE STATE OF ASSAM and 8 ORS.	MR.P K GOSWAMI MR.B HUSSAIN MRA BARMAN MR M BARDOLOI	MS S MOCHAHARI (RES. 3 TO 9) MR SISHIR DUTTA (RES. 3 TO 9) MR. SIDHANT DUTTA (RES. 3 TO 9) SC, HEALTH

7	WP(C)/7511/2018	RITA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM MR. T C CHUTIA MR P NAYAK MS. R DHAR SC, FINANCE
8	WP(C)/979/2019 FIXED	SEEMA DEVI Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA	MR. D C BORAH (C.G.C., R1-R5) ASSTT.S.G.I.
9	WP(C)/6265/2019	CHANDRA KANTA BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM
10	WP(C)/7161/2019	JOBATI MARAK Versus THE STATE OF ASSAM AND 2 ORS.	MR D C NATH MR. C SHARMA	GA, ASSAM MR H K DAS (SC, GHC) MR. S S ROY (R-1) MR P NAYAK (SC, FINANCE) SC, FOREST
11	WP(C)/7189/2019	JAYANTA SAIKIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA MR. D PEGU	SC, FOREST
12	WP(C)/7266/2019	LAXMI KAUR (DEURI) AND 6 ORS. Versus THE STATE OF ASSAM AND 49 ORS.	MR. B BARMAN	GA, ASSAM MR H K SARMA MRS R DEKA
13	WP(C)/7268/2019	NANI GOPAL GOSWAMI Versus THE STATE OF ASSAM AND 7 ORS.	MR. S P ROY MS K GOGOI MS. N RAI MR K F VIZO	GA, ASSAM SC, AG MR. D NATH MR D KALITA
14	WP(C)/3616/2020 FIXED	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
15	WP(C)/5354/2020 FIXED	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
16	WP(C)/2671/2021 B/O	MORZINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
17	WP(C)/4894/2021 B/O	FUZAIL AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR A MOTALIB MR. T K DEY MR N BARUAH MR K THAKUR MR P R SARMA SIRAJ CHOUDHURY B ALI SK	GA, ASSAM SC. AGRICULTURE
18	WP(C)/6313/2021	RUHINI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	SC, TRANSPORT SC, A S T C
19	WP(C)/7136/2021 FIXED	BIMAL BORGHAIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM MR B GOGOI (SC, GAD)
20	WP(C)/7263/2021 FIXED, WITH RECORDS	THE GENERAL MANAGER DOOLAHAT T.E., LAKHIMPUR AND ANR. Versus AKHILESH TIWARI	MR D KALITA MR. D NATH MS A BHUYAN	MR. P J SAIKIA MS. M KECHII MR K J SAIKIA
21	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC

22	WP(C)/991/2022 FIXED	SHIV RAJ SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. S S ROY (ALL RESPONDENTS) ASSTT.S.G.I.
23	WP(C)/1808/2022	SARALA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS.	J U AHMED MR S R NAWAZ	GA, ASSAM SC, BTC SC, INDUSTRIES AND COMMERCE
	WITH			
24	WP(C)/8579/2019	BISHWAJIT KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. M K SARMA MR K BARMAN MR G DAS MR. A BHARALI MR. G PATHAK	GA, ASSAM MR D NATH (R-8)
25	WP(C)/2233/2022 B/O	ALTAF HUSSAIN MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. A H M R CHOUDHURY SC, P H E	SC, P AND R.D. SC, FINANCE
26	WP(C)/6080/2022 B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
27	WP(C)/1650/2023 FIXED	BILAL UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. F E CHOUDHURY	GA, ASSAM SC, P W D
28	WP(C)/2437/2023 B/O	NURJAHAN BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI R KR DAS M KHATUN	GA, ASSAM
29	WP(C)/2893/2023 B/O	SAIDUR RAHMAN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. Y S MANNAN MR F A LASKAR MS N DEKARAJA	GA, ASSAM MR. J K GOSWAMI (r-3) MR S P DAS (r-4 to 7) SC, INDUSTRIES AND COMMERCE
30	WP(C)/4289/2023 B/O	GOLAP SARMA Versus THE UNION OF INDIA AND 6 ORS.	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR. S P SHARMA MS A DAS	MRS S BARUAH DY.S.G.I.
31	WP(C)/4619/2023 B/O	TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. JUNM LASKAR MS. J GHOSH	SC, P AND R.D. SC, FINANCE
32	WP(C)/5645/2023 B/O	MUNLIEN CHOREI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	GA, ASSAM SC, FINANCE SC, REVENUE
33	WP(C)/233/2024 B/O	NAZIB UDDIN LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, IRRIGATION
		ORDERS		
34	WP(C)/4956/2016	SHRI MONI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR.C DEKA MSP DEKA MR.S C DAS MR.G C HAZARIKA MR.L DEKA	GA, ASSAM MR.S P DAS SC, ITI
35	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. Versus PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.

36	WP(C)/5182/2022 B/O	SMT. KANCHAN HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR. D J DAS (P-1,2) N GAUTAM MS SABINA AHMED (P-1,2)	SC, HIGHER EDU SC, APSC SC, IRRIGATION
37	Cont.Cas(C)/745/2023	SOURAV BARUAH Versus BHASKAR PEGU	MR P C DEY MR BASAB DEY	
38	WP(C)/5034/2023 FIXED	BIMAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, WATER RESOURCE SC, AFDC
	WITH I.A.(Civil)/853/2024 in WP(C)/5034/2023	BIMAN MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM SC, WATER RESOURCE SC, AFDC
39	I.A.(Civil)/111/2024 in WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR P BORAH	GA, ASSAM SC, AFDC
	WITH WP(C)/5534/2022	HEMANTA HAZARIKA AND 14 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR MR. N J KHATANIAR	GA, ASSAM SC, AFDC
	WITH WP(C)/5875/2022	PRIYANKA BHARALI AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	SC, AFDC SC, WATER RESOURCE
41	WP(C)/6401/2022	MANIKA DAS AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA MR P DOLEY	GA, ASSAM SC, AFDC
HEARING				
42	WP(C)/854/2016 FIXED	BASUDEV DAS Versus THE STATE OF ASSAM AND 6 ORS	MR.J ABEDIN MR.A M BUZARBARUAH MR. U K NAIR (Sr. Adv) MR.D A KAIYUM MR S BORTHAKUR MR.A AHMED MR S DAS MR. D GOGOI	GA, ASSAM MR.H K MAHANTA MR. S K MEDHI (R-8) MR.S SARMA SC, PERSONNEL DEPT. SC, SSA
43	WP(C)/6095/2019 B/O	NAYANJYOTI DEKA Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. D C BORAH (C.G.C.) ASSTT.S.G.I.
44	WP(C)/6063/2019	PANKAJ KOCH Versus THE UNION OF INDIA AND 4 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	MR. S C KEYAL MR. S C KEYAL ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024

9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/25/2024	NAZMI SULTANA Versus AMINUL HAQUE	MR. J C GOGOI MR B ISLAM	
2	Tr.P.(C)/30/2024	ANAMIKA TALUKDAR Versus NILAMANI RAJBONGSHI	MR. D BORAH	
3	CRP(IO)/107/2024	MILANTI DOLLEY PATIR Versus SUREN CHANDRA PATIR	MR. D K SHARMA MS. S BISWAS	
4	CRP(IO)/108/2024	BADARUDDIN Versus SAGARIKA BAISHYA AND 2 ORS	MD. B HUSSAIN MR A H TOUFIQ	
5	Cont.Cas(C)/156/2024	ROOP CHAND KUCHERIA Versus M/S BONGAIGAON STORES AND 3 ORS	MR S SANCHETI MR. A SANCHETI MR. R C SANCHETI	
ADMISSION				
6	CRP/55/2022 B/O	MANIRUZ ZAMAN @ MONIRUL Versus MOZIBAR RAHMAN AND 4 ORS.	MR. A RAHMAN MR E HUSSAIN	GA, ASSAM MR. M U MONDAL (R-1,2) MS. N NASRIN (R-1,2) MD. I H KHAN (R-1,2) MR K ISLAM (R-1,2) MR A ALIM SK (R-1,2)
7	CRP/109/2023 FIXED	M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JAIN	MR. R K BHUYAN MR. M KASHYAP	MR. N DAS
	WITH I.A.(Civil)/2090/2023 in CRP/109/2023	M/S MAMCHAND YOGNARAYAN AND CO. Versus BINOD KUMAR JAIN	MR. R K BHUYAN	
8	CRP(IO)/425/2023 FIXED	CHANDRA BABU SINGH AND ANR Versus RAJ KUMAR SINGH AND 2 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	
	WITH I.A.(Civil)/584/2024 in CRP(IO)/425/2023	RAJ KUMAR SINGH AND 2 ORS. Versus CHANDRA BABU SINGH AND ANR	MR. A ROSHID MR. A H M R CHOUDHURY	MS. R CHOUDHURY

9	Mat.App./8/2024	XXXXXXX Versus XXXXXXX	MR. S CHAUHAN MR. D C BORAH MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
10	LA.App./11/2024	ENDRO MEDHA SANGMA Versus THE GENERAL MANAGER AND 2 ORS. A	MR H DAS MR. B C DEKA D BARUAH	MR. C K S BARUAH MR. C K S BARUAH SC, NF RLY
11	LA.App./12/2024	LETHARSTON SHIRA Versus THE GENERAL MANAGER AND 2 ORS. A	MR H DAS MR. B C DEKA D BARUAH	MR. C K S BARUAH MR. C K S BARUAH SC, NF RLY
12	LA.App./13/2024	PILNESH SANGMA Versus THE GENERAL MANAGER AND 2 ORS. B	MR H DAS MR. B C DEKA D BARUAH	GA, ASSAM MR. C K S BARUAH DY.S.G.I.
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
13	RSA/93/2023 B/O	TAIYAB ALI Versus SUBHASH SARMA AND 2 ORS.	MR. A RAHMAN MR. A HOQUE	MS. R CHOUDHURY (R-2,3) MS F N ZAMAN (R-2,3) MS. B. HAZARIKA (R-2,3)
14	RSA/43/2024 CAVT. NO.01382/024, FIXED WITH I.A.(Civil)/775/2024 in RSA/43/2024	GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
		GAUTOM BORA AND 2 ORS Versus MAMON BORA AND 14 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. S R GOGOI MR. C SARMAH FOR CAVEATOR
<u>ORDERS</u>				
15	RSA/175/2018	SMT RUMI BORKAKOTI Versus SRI NIRMAL BORKAKOTI AND 18 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA	MS. N MODI (R1, R2, R4) MR. C SHARMA (R1-R4) MR. S DUTTA (R1-R4) MR. R A HAZARIKA (R1-R4)
16	FAO/63/2019 WITH I.A.(Civil)/3351/2019 in FAO/63/2019	SHYAMAL KUMAR PAUL Versus NITYA NANDA PAUL AND 2 ORS.	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ	MR. S SHARMA
		SHYAMAL KUMAR PAUL Versus NITYA NANDA PAUL AND 2 ORS.	MR. M A SHEIKH K U AHMED MR. M HUSSAIN MS F INTAZ	
17	RSA/161/2019	MD ABDUL KADIR BARBHUIYA Versus SRI JATINDRA MOHAN DAS AND 11 ORS	MR. I ALAM MR. T SK	MR. S D PURKAYASTHA(R-1,3(a) to 3(e) & 4)
18	I.A.(Civil)/1536/2019 in RSA/4434/2019 WITH RSA/4434/2019 (Filing Number)	KHALEDA BEWA @ BEGUM AND 2 ORS Versus MUSTIKA YESMIN	MR. J LASKAR MR F Z MAZUMDER	MR F KHAN MS D BARUAH MS BISMITA BARMAN
		KHALEDA BEWA @ BEGUM AND 2 ORS. Versus MUSTIKA YESMIN	MR F Z MAZUMDER	
19	CO/16/2020 WITH LCR, FIXED in RFA/40/2020 WITH RFA/40/2020	NABIN CHANDRA BARPATRA GOHAIN Versus CHANDAN KUMAR BORAH	S N SARMA MR. R ALI MR. K KALITA MS. S GHOSH	MR. A BARUAH MR D MAHANTA
		SRI CHANDAN KUMAR BORAH Versus SRI NABIN CHANDRA BORPATRAGOHAIN	MR. A BORUA MR D MAHANTA	MR A C BORBORA S N SARMA MRS. R BORBORA MR S BHARALI MS. N DEY MR. K KALITA MS. S GHOSH
	WITH I.A.(Civil)/1189/2020 in RFA/40/2020	SRI CHANDAN KUMAR BORAH Versus SRI NABIN CHANDRA BORPATRAGOHAIN	MR. A BORUA MR D MAHANTA	

	WITH I.A.(Civil)/1627/2020 in RFA/40/2020	NABIN CHANDRA BARPATRA GOHAIN Versus CHANDAN KUMAR BORAH	S N SARMA MR. R ALI MR. K KALITA MS. S GHOSH	MR. A BARUAH MR D MAHANTA
20	I.A.(Civil)/2184/2021 in RSA/10830/2021	ALI HUSSAIN Versus ON THE DEATH OF MD. MOBARAK HOQUE HIS LEGAL HEIRS	MR. A HUSSAIN MR. A MOBARAQUE	
	WITH RSA/10830/2021 (Filing Number)	ALI HUSSAIN Versus MOBARAK HOQUE B	MR. A MOBARAQUE	
21	I.A.(Civil)/2467/2021 in RSA/12064/2019	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	MR. N C DAS
	WITH RSA/12064/2019 (Filing Number)	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/3788/2019	MD. ISMYL ALI AND 2 ORS Versus SRI JOGENDRA BHOMIK AND ANR		
	WITH I.A.(Civil)/2468/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
	WITH I.A.(Civil)/2469/2021	MD. ISMYL ALI AND 2 ORS Versus ON THE DEATH OF RESP. 1 JOGENDRA BHOMIK AND RESP. 2 JUJALA BHOMIK	MR H DAS MR. B C DEKA	
22	I.A.(Civil)/2847/2022 in RSA/10226/2022	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	WITH RSA/10226/2022 (Filing Number)	BHASAN MANDAL AND 3 ORS. Versus KIRANBALA BORO AND ORS. E	MR. A K PURKAYASTHA	
23	RFA/56/2023 FIXED	THE STATE OF ASSAM AND 3 ORS. Versus M/S M.K AGARWALA	MR. D NATH	MR G KHANDELIA FOR CAVEATOR
	WITH I.A.(Civil)/868/2024 in RFA/56/2023	THE STATE OF ASSAM AND 3 ORS Versus M/S M.K AGARWALA	MR. D NATH SC, PWD	MR. G KHANDELIA
24	CRP(IO)/74/2023	HITESWARI GOGOI AND 4 ORS. Versus JIBA KANTA GOGOI @ NEMU AND 3 ORS.	MR. A R SHOME MR A J GHOSH	MR. R PHUKAN (r-1)
25	MC/78/2023 in Mat.App./15869/2018 in Mat.App./15869/2018	XXXXXXX Versus XXXXXXX	MR. B K DAS MS J KALITA	MR D K MEDHI MR A KAKOTI MS S BORA
26	CRP(IO)/81/2023 WITH LCR	PINKU MONI DAS Versus SMTI NALINI BARUAH AND 5 ORS	MR S CHAUHAN MR. A R SHOME	MR P UPADHYAY MR A UPADHYAY
27	RSA/205/2023 B/O	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI
	WITH I.A.(Civil)/378/2024 in RSA/205/2023	UNION OF INDIA AND 2 ORS Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	

28	CRP(IO)/277/2023	PUNYA DEO MISHRA Versus VIVEK SHARMA AND 2 ORS	MR G BAISHYA MS. P DAS	MR. R BARUAH (R1, R3) MR. A IKBAL (R1, R3) MS. M NATH (R1, R3) MS. J SARMA (R1, R3)
29	CRP(IO)/341/2023	BRAJA KR SINGHA AND 2 ORS Versus KESHAB SARMA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MR UNUSH KHAN	MR B K SARMA (R1) MR. D K KOTOKY (R1) MS P SARMA (R1) MR. N D SARMA (R1)
	WITH I.A.(Civil)/3208/2023 in CRP(IO)/341/2023	BRAJA KR SINGHA AND 2 ORS Versus KESHAB SARMA AND ANR	MR. N N JHA MR. M UDDIN MS M SAHOO MR UNUSH KHAN	
30	Cont.Cas(C)/602/2023	PRATIBHA KALITA AND 2 ORS Versus CHANDRADHAR KALITA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA	MR. A K AZAD (r-3 to 7) MR. K M HASSAN (R-1, 2) MS S DEVI (r-3 to 7)
31	I.A.(Civil)/3049/2023 WITH LCR in RSA/14/2021	ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND ORS. Versus NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR	MR. S SAHU	MS. R CHOUDHURY
	WITH RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU (R1-7)
	WITH I.A.(Civil)/238/2021 in RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	
32	Review.Pet./9/2024 in WP(C)/2904/2017 (D/O), FIXED	SMT. DAMAYANTI KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A C MAHANTA MR.B K JAIN MS. C AGARWAL	GA, ASSAM MR. G C BORAH (R- 3) SC, A S T C
33	I.A.(Civil)/400/2024 FIXED in RSA/121/2023 WITH RSA/121/2023 CAVT. NO. 03382/023,	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR. A IKBAL
	WITH I.A.(Civil)/399/2024 in RSA/121/2023	TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN	MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR
34	I.A.(Civil)/403/2024 FIXED in FAO/28/2023 WITH FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. J AHMED R BEGUM H G DAISY	MR. R BARUAH MR A IKBAL
	WITH I.A.(Civil)/403/2024 FIXED in FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN MS. S DASGUPTA MR F HAQUE MR A HUSSAIN	SC, BTC
35	I.A.(Civil)/591/2024 FIXED in CRP/2329/2020 WITH CRP/2329/2020 (Filing Number)	PRANITA DEVI, Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2) GA, ASSAM
	WITH CRP/2329/2020 (Filing Number)	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. (D)		

	WITH I.A.(Civil)/2054/2021	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS.	MS. P R MAHANTA MR. S R GOGOI MR H BARUAH	MR H R A CHOUDHURY (R-1,2) GA, ASSAM MR F U BARBHUIYA (R-1,2) MR J M SULAIMAN (R-1,2) MS S DAS (R-1,2)
	WITH I.A.(Civil)/590/2024	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. E	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2) GA, ASSAM
	WITH I.A.(Civil)/592/2024	PRANITA DEVI Versus AMRIT BAHADUR CHETRI AND 3 ORS. E	MR. S R GOGOI	MR H R A CHOUDHURY (R-1,2)
36	I.A.(Civil)/631/2024 in RSA/151/2023	JABIDA KHATUN Versus EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
	WITH RSA/151/2023	JABIDA KHATUN Versus EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
	WITH I.A.(Civil)/2578/2023 in RSA/151/2023	JABIDA KHATUN Versus EAJ KHATUN AND 3 ORS.	MR Z MUKIT MR. A SATTAR S CHOUDHURY G IMTIAZ	
37	I.A.(Civil)/733/2024 WITH OFFICE NOTE in CRP(IO)/311/2019	LALITA DAS Versus AMLAN SAIKIA AND 3 ORS,	MR. M TALUKDAR MS. M TALUKDAR	MR R SENSUA
	WITH CRP(IO)/311/2019	AMLAN SAIKIA Versus LALITA DAS AND 3 ORS.	MR R SENSUA MR S DAS	MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR
<u>STAY MATTERS</u>				
38	CRP/101/2022	PRABINDRA KUMAR BORDOLOI Versus MAMONI DEKA	MR H NATH MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS
39	CRP(IO)/285/2022	MAHMODUR RAHMAN CHOUDHURY AND 5 ORS. Versus NOOR UDDIN CHOUDHURY AND ANR.	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. S K GHOSH MS F AHMED
40	Tr.P.(C)./40/2023	ANJAN KR. OJAH Versus BHANITA TALUKDAR	MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
41	WITH Tr.P.(C)./73/2023	BHANITA TALUKDAR Versus ANJAN KR OJAH	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR. A GANGULY MR T CHHETRI MR D BARMAN
42	CRP/57/2023 CAVT. NO.04072/023,	UCO BANK AND ANR Versus ARIF HUSSAIN AND ANR	MR. A GANGULY MR. A DHANUKA MR M K ROY	MR. A SATTAR S CHOUDHURY FOR CAVEATOR
43	Tr.P.(C)./82/2023 FIXED	JANMONI DEKA Versus RITUMONI DEKA	MS. N M DEKA	
44	Tr.P.(C)./93/2023 FIXED	HIMAKSHI CHOUDHURY Versus BHRIGUJIT CHOUDHURY (SONTI)	MR. B CHETRI MR. U DAS MR VINOD BASFOR	MR. S U AHMED MR A HAWARI

45	CRP(IO)/371/2023 B/O	PRAFULLA CHANDRA SARMA AND 17 ORS Versus PRANABANANDA BHATTACHARYYA AND 45 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS	MR. R B SAH (R-1 to 22) MR. S SAHU (R-1 to 22) MR. Z I ANSARI (R-1 to 22)
46	Tr.P.(C)/7/2024	SANGITA DAS Versus BALARAM PAUL	MRS. S ROY	MR. A DAS

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

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[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./743/2024 B/O	MOKBUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR BHARGAV DAS MR ARINDAM BARUAH MS LUBNA CHOUDHURY	PP, ASSAM
2 Bail Appln./771/2024 FIXED	SAHIDA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MR R AKHTAR	PP, ASSAM
3 Bail Appln./810/2024	ENAMUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI	PP, ASSAM
4 Bail Appln./813/2024	HAFIZ UDDIN @ RAHAN Versus THE STATE OF ASSAM	MR S A BARBHUIYA T A LASKAR	PP, ASSAM
5 Bail Appln./816/2024	KRISHNA KAMAL BARUAH Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MR B C MUCHAHARY MS A PAYENG	PP, ASSAM
6 Bail Appln./823/2024	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
7 Bail Appln./824/2024	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
8 Bail Appln./825/2024	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
9 Bail Appln./826/2024	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
10 Bail Appln./827/2024	KAUSHIK TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. T DEURI MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
MOTION			
11 Crl.Pet./55/2024 B/O	SANJIVE NARAIN Versus MANOJ KUMAR BORAH	MR S BORTHAKUR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	

12	AB/657/2024 B/O	RATAN KAR Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR. S C BISWAS MS. U NANDA MR. P S BISWAS MS. R DEVI	PP, ASSAM
13	AB/744/2024	FIROZ AHMED @ FANTA HOQUE @ FIROJ Versus THE STATE OF ASSAM	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
14	AB/752/2024	MUSTAFA AHMED Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	AB/757/2024	SAMSUL HAQUE LASKAR AND 2 ORS. Versus THE STATE OF ASSAM	MR. T A CHOUDHURY S SOHAIL	PP, ASSAM
ADMISSION				
16	Crl.Pet./369/2022 FIXED, WITH LCR (ONE FILE) SCANNED	AKKEL ALI Versus THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
17	Crl.Rev.P./119/2023	ASHOK BORAH @ ASHOKANANDA BORAH @ ASHOKANANDA BORA Versus MD. ARIF ALI HAZARIKA AND ANR	MR J C GOGOI MR. S ALI MR B ISLAM	MR. S NEOG (r-1) MS. S G BARUAH (r-1) MR. B BORGOHAIN (r-1) MR B SAIKIA (r-1) PP, ASSAM
18	Crl.Rev.P./561/2023 FIXED, WITH LCR ONE FILE SCANNED	ASHIRBAD HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS	MR. J A HASSAN, Spl. P.P. MR. A N AHMED (R-2) PP, ASSAM
BAIL HEARING (BA)				
19	Bail Appln./3534/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. AJAJUDDIN Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
20	Bail Appln./3987/2023 FIXED, WITH SCANNED COPY OF LCR	SARJU CHETRY AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
21	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY)	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
22	Bail Appln./601/2024 FIXED	OWAHID HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
23	Bail Appln./624/2024 FIXED	RAJU NAHAK Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
24	Bail Appln./680/2024 FIXED	UJJAL DEY Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
BAIL HEARING				
25	AB/1180/2023 FIXED	SAHAR ALI Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
26	WITH AB/739/2023	JELHAK ALI @ JEL HOQUE Versus THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
27	AB/2552/2023 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
28	AB/3367/2023 FIXED	ABDUL WAHAB MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM

29	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	AB/256/2024 FIXED	BUDHIN BORTHAKUR Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MS N MAHANTA	PP, ASSAM
31	AB/486/2024 FIXED	NUR ZAMAL MANDAL Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
32	AB/527/2024 FIXED	BHABEN DEWARI Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
33	AB/550/2024 FIXED	MD. ABDUL MALEK Versus NARCOTICS CONTROL BUREAU	MR. B CHOWDHURY MR A AKBAR	MR. S C KEYAL SC, NCB
34	AB/570/2024 FIXED	AMARJYOTI DEKA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
ORDERS				
35	Crl.Pet./111/2021 B/O	PHATIK DOLEY AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S K SINHA MR. M K NEOG MR. M K DUTTA	PP, ASSAM
36	Crl.A./75/2022 WITH LCR 4 FILES	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
37	Crl.A./185/2022 WITH OFFICE NOTE, LCR 6 FILES, P.B.-1 WITH I.A.(Crl.)/439/2022 in Crl.A./185/2022	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. K A MAZUMDER (r-2) MR A HAI (r-2) PP, ASSAM
38	Crl.A./324/2023 WITH LCR 4 FILES	ABDUL KAYUM BARBHUIYA Versus THE STATE OF ASSAM AND ANR.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
39	Crl.A./385/2023 WITH OFFICE NOTE, LCR 3 FILES	LIPAMUNGO ODYUO AND 4 ORS Versus THE STATE OF ASSAM AND ANR.	MR N Z LOTH A MR. S K GUPTA	PP, ASSAM
40	Crl.A./396/2023 O Y 6 M 13 D :WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(Crl.)/1028/2023 in Crl.A./396/2023	GANGADHAR TALUKDAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
41	Crl.A./396/2023 O Y 6 M 13 D :WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(Crl.)/1028/2023 in Crl.A./396/2023	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
41	I.A.(Crl.)/886/2023 FIXED, WITH LCR (FOUR FILES) in Crl.A./349/2023 WITH Crl.A./349/2023	MOHIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
41	I.A.(Crl.)/886/2023 FIXED, WITH LCR (FOUR FILES) in Crl.A./349/2023 WITH Crl.A./349/2023	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	MRS S GOSWAMI (r-2) PP, ASSAM
42	Crl.Rev.P./41/2024 FIXED, WITH LCR (ONE FILE)	HARIBANDHU MANDAL Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
42	Crl.Rev.P./41/2024 FIXED, WITH LCR (ONE FILE)	KAMAL DEY Versus MIRA DEY @ DAS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	
43	I.A.(Crl.)/218/2024 AB 2226/2023(D/O) in AB/2226/2023	ALEKJAN NESSA Versus THE STATE OF ASSAM,	MR. M A SHEIKH	PP, ASSAM

WITH
[I.A.\(CrI.\)/219/2024](#)

HAZRAT ALI AND ANR
Versus
THE STATE OF ASSAM

MR. M A SHEIKH

PP, ASSAM

HEARING

44 [CRL.A\(J\)/104/2019](#)
4 Y 10 M 0 D :FIXED, WITH LCR
(SIX FILES), PAPER BOOK ONE

UTTAM SUTRADHAR
Versus
THE STATE OF ASSAM

MR. A BHATTACHARYA,
LEGAL AID COUNSEL

PP, ASSAM

WITH
[I.A.\(CrI.\)/723/2022](#)
in CRL.A(J)/104/2019

UTTAM SUTRADHAR
Versus
THE STATE OF ASSAM AND ANR

MR. A BHATTACHARYA,
LEGAL AID COUNSEL

PP, ASSAM

45 [Crl.Rev.P./12/2020](#)
FIXED, WITH LCR (FOUR FILES)

TAPADHIR KANTI DAS
Versus
THE STATE OF ASSAM AND ANR.

MR. M H RAJBARBHUIYAN
MS. S RASUL

MR. I H LASKAR
MR. P K DEKA
MD. S ALOM
MR. M S ALAM
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS, IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5328/2023	ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM
2	WP(C)/7547/2023 FIXED	UNION COOPERTIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM MR. S K TALUKDAR
3	WITH WP(C)/183/2024	UNION COOPERATIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, CO OP GA, ASSAM
4	Arb.P./17/2024	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.
5	WP(C)/376/2024 FIXED	MOHAMMED NIYAHUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR. P TELI	GA, ASSAM SC, REVENUE
6	WITH WP(C)/2971/2022	AIJUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. T SOM MR. B J MUKHERJEE MR. P TELI	GA, ASSAM SC, PWD SC. REVENUE
7	WP(C)/1427/2024 FIXED	MINA SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MR. A K SAHEWALLA MR D GOSWAMI MS Z DOLEY	GA, ASSAM
8	WP(C)/1572/2024	JAMINI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M SAIKIA	SC, PWD ROAD SC, REVENUE
9	WP(C)/1573/2024	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM

10	WP(C)/1574/2024	ASIRAN NESSA BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
11	WP(C)/1576/2024	KULSUM BIBI Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	GA, ASSAM SC, FINANCE
12	WP(C)/1578/2024	ABINASH DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, APDCL
13	WP(C)/1584/2024 B/O	SHREE NIWAS BASUDEO AND CO. AND ANR. Versus UNION OF INDIA AND 5 ORS.	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
14	WP(C)/1592/2024	MADAN MOHAN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR. M DEKA MR S SARMAH	GA, ASSAM SC, SEC. EDU.
15	WP(C)/1594/2024	MANJURA MOHAN KALITA Versus STATE OF ASSAM AND 2 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, REVENUE
16	WP(C)/1599/2024	EXIMCORP INDIA PRIVATE LIMITED Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, B I S DY.S.G.I.
17	WP(C)/1601/2024	ANANTA BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. B BARUAH MR U RONGPI	SC, INDUSTRIES AND COMMERCE SC, AGRI. DEPARTMENT
18	WP(C)/1604/2024	M/S SHAHID ALI Versus THE UNION OF INDIA	MR. S K SINGH MR. V K CHOPRA MR. P SARMA	SC, GST DY.S.G.I.
19	WP(C)/1606/2024	RAHIZ UDDIN Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. A AHMED U U KHAN MR A AHMED	
20	WP(C)/1609/2024	HABIL UDDIN KHAN Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM
21	WP(C)/1612/2024	MD RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SR. GA, ASSAM
22	WP(C)/1616/2024	PIAR UDDIN AHMED AND 4 ORS Versus THE UNION OF INDIA AND 9 ORS	S AHMED	GA, ASSAM DY.S.G.I. SC, REVENUE
ADMISSION				
23	WP(C)/7815/2015 FIXED	DR. BHABESH KR. DAS Versus THE STATE OF ASSAM and 7 ORS.	MR. P K GOSWAMI MS. B CHOUDHURY MR. D CHOUDHURY	MR J ABEDIN (R-7) GA, ASSAM (R-4,5) MR B C TALUKDAR (r-8) MR R SINGHA MR. K I MAZUMDER(R-7) MR. B CHANDA (R-7) MS. S SARMAH MR K TALUKDAR (r-8) MS. I DUTTA SC, HEALTH
24	WP(C)/156/2017 FIXED	SALIM HUSSAIN Versus THE STATE OF ASSAM and 7 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 5,8.) SC, PWD ROADSR. 1,2,3,4,6,8

25	WP(C)/1008/2018 FIXED	BISHNUMAYA KAFLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P SARMAH MR. S K SINGHA MS. G DAS MR. S UPADHAY MR. B KUMAR	GA, ASSAM MR P S DEKA MR. N J KHATANAR, SC,ELEMENTARY EDUCATION DEPT. MR A CHALIHA, SC, FINANCE
26	WP(C)/470/2019	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	SC. REVENUE MRS. N BORDOLOI, SC, ELEMENTARY EDUCATION DEPARTMENT MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae GA, ASSAM
27	WP(C)/696/2021 FIXED	MD. MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM
28	WP(C)/2154/2021 FIXED	RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R- 1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6) SC, PWD
29	WP(C)/6309/2021 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
30	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	WITH I.A.(Civil)/146/2024 in WP(C)/1562/2023	NATIONAL HIGH-WAY AUTHORITY OF INDIA Versus DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD
31	WP(C)/1692/2023	UTTAM KUMAR DUTTA AND 3 ORS. Versus ASSAM PHARMACY COUNCIL AND 6 ORS	MR R SINGHA MS S PATOWARY	MRS. A GAYAN SC, HEALTH
32	WP(C)/3449/2023 FIXED	MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
33	WITH WP(C)/2171/2023	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. R A CHOUDHURY, (R- 8-15) MR. R A MAZUMDER, (R-- -15)
34	WP(C)/4746/2023 B/O	BITINISH SHIRA @ ABAGI SHIRA AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N HOQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR H GUPTA MR H SARMA MR B GOGOI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, FINANCE DEPTT. MRS. N BORDOLOI
35	WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL

36	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
37	WP(C)/5528/2023	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
38	WP(C)/6760/2023 FIXED	PANKAJ MOHAN YEIN AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, PWD ROAD GA, ASSAM SC, REVENUE
39	WITH WP(C)/6592/2023	SABITA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	GA, ASSAM SC, PWD SC, REVENUE
40	WP(C)/6818/2023	SAHAJAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
41	WP(C)/6843/2023 FIXED	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. B SAHARIA (R-8) MR. A M BARBHUIYA (R-8) MS A BEGUM (R-8) S. M. ZINNA (R-8)
	WITH I.A.(Civil)/3890/2023 in WP(C)/6843/2023	THE CHAIRMAN, HAILAKANDI MUNICIPAL BOARD, Versus PARTHA KUMAR NATH AND 7 ORS	MR. B SAHARIA (R-8) MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM (R-8) S. M. ZINNA (R-8)	MR H I CHOUDHURY GA, ASSAM
	WITH I.A.(Civil)/249/2024 in WP(C)/6843/2023	PARTHA KUMAR NATH Versus THE STATE OF ASSAM AND 9 ORS	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MS R R CHOUDHURY MR REZABUL HOQUE	GA, ASSAM MR. A M BARBHUIYA MR. K K PARASAR (r-9) DY.S.G.I. SC, FINANCE
42	WP(C)/7607/2023 FIXED	SUDHA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
43	WP(C)/739/2024 FIXED	KAPILANSH VYAPAAR PRIVATE LIMITED Versus THE ASSISTANT COMMISSIONER OF INCOME TAX	MR SAURADEEP DEY	SC, INCOME TAX
44	WP(C)/741/2024 FIXED	KAPILANSH VYAPAAR PRIVATE LIMITED Versus THE ASSISTANT COMMISSIONER OF INCOME TAX	MR SAURADEEP DEY	SC, INCOME TAX
45	WP(C)/791/2024 FIXED	AKASH M S GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR. J BARMAN MR D J BORO	GA, ASSAM SC, HEALTH
ORDERS				
46	WP(C)/4427/2022 FIXED	PRIYANKA BORA AND 11 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA	GA, ASSAM MR G CHOUDHURY (R-10,11) MR. ARIF AHMED MR. ARIF AHMED SC, PCB SC, HEALTH
47	WITH WP(C)/7920/2018	IMTIAZ ANSARI AND ANR. Versus THE STATE OF ASSAM AND 8 ORS.	MR. P SUNDI	GA, ASSAM MR D CHOUDHURY (R9) MR. M CHOUDHURY (R9) MR. T ALI (R9) MR. S N KRISHNATRAYA (R9)

48	WP(C)/6740/2023 FIXED	AXIS BANK LTD Versus ENFORCEMENT DIRECTORATE AND 5 ORS	MR. P DAS	SC, ED
49	WP(C)/193/2024 FIXED	RANJIT KUMAR SAIKIA AND 6 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. M KHATANIAR MR. P KAKATI	MR. G PEGU DY.S.G.I.
50	WP(C)/528/2024 FIXED	M/S SURYA BUSINESS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, FINANCE AND TAXATION
HEARING				
51	WP(C)/314/2024 B/O	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
	WITH L.A.(Civil)/558/2024 in WP(C)/314/2024	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./814/2024	WAHENGBAM ROBITA DEVI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
MOTION				
2	AB/754/2024	RAHMAN ALI @ RAKMAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR. M H ALI	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./3555/2023 WITH CASE RECORD(SCANNED COPY), B/O	ABDUL KADIR Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
BAIL HEARING				
4	AB/2661/2023 FIXED	SUDHIR KUMAR SOGANI Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY	MR. M S HUSSAIN PP, ASSAM
5	AB/3745/2023 FIXED	SHANKU DUTTA AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
6	AB/3942/2023 FIXED	MD HANIF ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN I AMIN	PP, ASSAM
7	AB/4104/2023 FIXED	ZIARUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
8	AB/678/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MR Z RAHMAN MR S DEKA MS R KOUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
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12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
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16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



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[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./594/2024 FIXED	ABDUR RAHMAN @ RINKU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
2	Bail Appln./610/2024	ABDUL MANNAN ALI Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
MOTION				
3	Crl.Rev.P./105/2024	MOZAHAR ALI Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
4	Crl.Rev.P./106/2024	JITUMANI DAS Versus DHANJIT DAS	MR M AHMED MR. M HUSSAIN A. K. KANU	
5	Crl.Pet./299/2024	NATIONAL INVESTIGATION AGENCY Versus THE DEPUTY DIRECTOR, UNIQUE IDENTIFICATION AUTHORITY OF INDIA (UIDAI)	MR. R K D CHOUDHURY	
6	Crl.Pet./300/2024	ASHIM JYOTI KHANIKAR Versus THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM SC, FOREST
7	Crl.Pet./301/2024	RAJ BORA @ RAJ NARAYAN BORA AND ANR Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
8	Crl.Pet./306/2024	PRIYANKA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
9	Crl.Pet./308/2024	JUGEN BARUAH AND ANR Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
10	Crl.Pet./309/2024	FRANCIS SANGMA Versus THE STATE OF ASSAM AND 2 ORS	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
11	Crl.Pet./310/2024	ASHRAFUL HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM

ADMISSION

12	Crl.Pet./1310/2018	SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
13	Crl.Pet./291/2023 WITH LCR 5 FILES(SCANNED COPY)	BANFUL DEKA Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	PP, ASSAM
	WITH I.A.(Crl.)/706/2023 in Crl.Pet./291/2023	BANFUL DEKA, Versus THE STATE OF ASSAM AND ANR	MR. B P BORAH MR P J DUTTA	PP, ASSAM
14	Crl.Pet./1022/2023 B/O, WITH LCR (ONE FILE) SCANNED	SARADINDU CHAKRABARTY AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MS. A DAS	MR. K N CHOUDHURY (r-2) MS. K KALITA (r-2) MS N MAHANTA (r-2) N GAUTAM (r-2) PP, ASSAM
15	Crl.Pet./1213/2023 B/O, WITH ONE FILE SCANNED	NURUL HAQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM
16	Crl.Pet./1340/2023 B/O	KAPIL DEY Versus THE STATE OF ASSAM AND ANR	MR A KAKOTI MS S BORA	MR. U DUTTA (R-2) MR. B. KUMAR (R-2) PP, ASSAM
17	Crl.Pet./1/2024 WITH LCR 1 FILE	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
18	CRL.A(j)/4/2024	SURESH GOUR Versus THE STATE OF ASSAM		PP, ASSAM
19	Crl.A./75/2024	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(Crl.)/264/2024 in Crl.A./75/2024	JAHAR ALI SHEIKH @ JAHAR ALI S.K AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
20	Crl.Pet./106/2024 FIXED	RAJUMONI HUSSAIN Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./330/2024 WITH CASE RECORD(SCANNED COPY)	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
	WITH Bail Appln./408/2024	Md KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR	PP, ASSAM
	WITH Bail Appln./474/2024	MD. INAMUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
24	Bail Appln./443/2024 WITH OFFICE NOTE	MANORANJAN DAS Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
<u>BAIL HEARING</u>				
25	AB/381/2024	AJAY DAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. M RAHMAN	PP, ASSAM
<u>ORDERS</u>				
26	I.A.(Crl.)/554/2022 in Crl.Rev.P./7708/2022	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. M K BORO	PP, ASSAM

	WITH CrI.Rev.P./7708/2022 (Filing Number)	DAITHUN DAIMARY Versus THE STATE OF ASSAM AND ANR (A)	MR. M K BORO	
27	I.A.(CrI.)/153/2023 WITH LCR 2 FILES in CrI.Pet./978/2022 WITH CrI.Pet./978/2022	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI	PP, ASSAM
28	CrI.A./226/2023 WITH OFFICE NOTE, LCR 5 FILES	MRIDUL KUMAR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED MR A S SK MR. H N ISLAM	PP, ASSAM
29	CrI.A./277/2023 0 Y 8 M 22 D.:WITH LCR 4 FILES	SARIFUL ISLAM @ MD. SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MD. R ALI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
30	CrI.A./296/2023 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/693/2023 in CrI.A./296/2023	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
31	CrI.A./366/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
	WITH I.A.(CrI.)/913/2023 in CrI.A./366/2023	RAJU GOWALA Versus THE STATE OF ASSAM AND 2 ORS.	MR N M HAZARIKA	PP, ASSAM
32	CrI.A./379/2023 WITH LCR 5 FILES	JITENDRA ROY @ JATIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S MUNIR (r-2) MR S M ABDULLAH P (r-2) MS F HUSSAIN (r-2) MD R ISLAM (r-2) MD IMRAN (r-2) PP, ASSAM
33	CrI.A./392/2023 0 Y 7 M 19 D.:WITH OFFICE NOTE WITH I.A.(CrI.)/1021/2023 in CrI.A./392/2023	DEBEN BAISHYA Versus THE STATE OF ASSAM	MR. N J DUTTA MR A BASUMATARY	PP, ASSAM
34	CrI.A./451/2023 FIXED	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
35	I.A.(CrI.)/671/2023 in CrI.Rev.P./7772/2023 WITH CrI.Rev.P./7772/2023 (Filing Number)	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
36	CrI.Pet./708/2023	INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
37	I.A.(CrI.)/861/2023 in CrI.A./9329/2023 WITH CrI.A./9329/2023 (Filing Number)	INDRAJIT BORA Versus THE STATE OF ASSAM AND 2 ORS	MR. SK N MOHAMMAD	MR. T DEURI (R-2) MR. M MAHANTA (R-2) PP, ASSAM
	WITH CrI.Rev.P./7772/2023 (Filing Number)	INDRAJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (A)	MR. SK N MOHAMMAD	
36	CrI.Pet./708/2023	ANISUL ISLAM AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. M AHMED	MR. A Z AHMED (r-2) PP, ASSAM
37	I.A.(CrI.)/861/2023 in CrI.A./9329/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR A TALUKDAR MR SAURADEEP DEY	MD. H BHUYAN A TALUKDAR MR A MOHAMMAD
	WITH CrI.A./9329/2023 (Filing Number)	BHARAT DEKA Versus ABDUL JALIL HAZARIKA B	MR S BORTHAKUR	

	WITH Crl.L.P./40/2023	BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR. H NATH MR S BORTHAKUR MR SAURADEEP DEY	
38	I.A.(Crl.)/947/2023 in Crl.A./10136/2023	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	MR. A AHMED (R2) MR. R ALI (R2) U U KHAN (R2) PP, ASSAM
	WITH Crl.A./10136/2023 (Filing Number)	BAPMONI DEKA Versus THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA	
39	Crl.Pet./1048/2023 FIXED	UTPAL JOYTI BORAH @ BITU BORAH Versus KRISHNALI GOGOI	MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	
40	Crl.Pet./1178/2023	SUKIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
41	Crl.Pet./1339/2023 WITH LCR 2 FILES(SCANNED COPY)	LABANYA KONWAR Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM	MR. B GOGOI (r-2) MR A CHALIHA (R-2) MR M BHUYAN (r-2) PP, ASSAM MR. H S BARUAH (r-2)
42	Crl.A./27/2024 B/O	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	MR. D K DAS (r-2) PP, ASSAM
	WITH I.A.(Crl.)/91/2024 in Crl.A./27/2024	NILADHAR KALITA Versus THE STATE OF ASSAM AND ANR.	MR. D K KOTHARI MR. K K BHUYAN MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
43	Crl.Pet./59/2024 B/O	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	PP, ASSAM
44	I.A.(Crl.)/104/2024 in CRL.A(J)/826/2024	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/826/2024 (Filing Number)	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR. H	MS N HASSAN	
	WITH I.A.(Crl.)/828/2024 (Filing Number)	ARNESH HARIZON Versus THE STATE OF ASSAM AND ANR. H	MS N HASSAN	
45	I.A.(Crl.)/222/2024 in CRL.A(J)/87/2023	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/87/2023	KARTIK MANDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	PP, ASSAM
46	I.A.(Crl.)/272/2024 WITH LCR 2 FILES in Crl.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY,	MR. J C CHAUDHURY MR. M H ALI	MS. R CHOUDHURY
	WITH Crl.Rev.P./35/2024	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. D C C PHUKAN MR. M H ALI	

HEARING

47 [Crl.Rev.P./420/2017](#)
B/O, WITH LCR (FOUR FILES)

KAMRUP MINERAL CHEMICAL PVT. LTD.
and 2 ORS.

MS.I DEKA
MR.M K DAS
MR.R SARMA

MR. B DEKA
MR. M P CHOUDHURY
MR. S BATHARI
MR. B P CHANGMAI
PP, ASSAM

Versus
THE STATE OF ASSAM and ANR.

STAY MATTERS

48 [Crl.Pet./312/2022](#)
WITH LCR 1 FILE

NABA KUMAR CHOUDHURY
Versus
PANKAJ BAISHYA

MR. N K KALITA
MR. S DUTTA

MR. D GOSWAMI

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

-

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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[For Wednesday, 20th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[MAC APPEAL AND MFA MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 MACApp./20/2024	NABA KUMAR MAHANTA AND ANR., Versus SABHARAM DUTTA	MR. R SARMA MR MINTU SAIKIA	
WITH I.A.(Civil)/130/2024 in MACApp./20/2024	NABA KUMAR MAHANTA AND ANR., Versus SABHARAM DUTTA	MR. R SARMA MR MINTU SAIKIA	
2 MACApp./110/2024	SYEDA FEROUZA ALAM Versus DR. SYED TANWIR ALAM AND 2 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. R RAHMAN (r-1,2)
3 MACApp./114/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
WITH I.A.(Civil)/810/2024 in MACApp./114/2024	NATIONAL INSURANCE COMPANY LIMITED Versus SRI RAJESH JAIN @ RAJESH KR. JAIN AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
4 MACApp./123/2024	ORIENTAL INSURANCE COMPANY LTD. Versus JOGESHWARI GOGOI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
WITH I.A.(Civil)/873/2024 in MACApp./123/2024	ORIENTAL INSURANCE COMPANY LTD. Versus JOGESHWARI GOGOI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
5 MACApp./126/2024	ORIENTAL INSURANCE COMPANY LTD. Versus KUNJALATA KALITA @ KUNJA KALITA AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
WITH I.A.(Civil)/877/2024 in MACApp./126/2024	ORIENTAL INSURANCE COMPANY LTD. Versus KUNJALATA KALITA @ KUNJA KALITA AND 2 ORS.	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA FOR CAVEATOR
6 MACApp./127/2024	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka S I AKAND FOR CAVEATOR

	WITH I.A.(Civil)/878/2024 in MACApp./127/2024	ORIENTAL INSURANCE COMPANY LTD. Versus NIRMAL CH. MEDHI @ NIRMAL MEDHI AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. R Deka S I AKAND FOR CAVEATOR
7	MACApp./128/2024	NEW INDIA ASSURANCE CO LTD Versus NAYANMONI TAMULI AND 3 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/879/2024 in MACApp./128/2024	NEW INDIA ASSURANCE CO LTD Versus NAYANMONI TAMULI AND 3 ORS	MRS L SHARMA MR. K K BHATTA	
8	MACApp./129/2024	TATA AIG GENERAL INSURANCE CO. LTD Versus MRINISHA SARMA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/880/2024 in MACApp./129/2024	TATA AIG GENERAL INSURANCE CO. LTD Versus MRINISHA SARMA AND 2 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
ORDERS				
9	MACApp./206/2010 BY SLIP	SMT. BINITA KALITA and 3 ORS Versus THE REGIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD	MR.T BAIDYA MR.A PHUKAN MR.A BHARALI	S MUSAHARY
10	MC/995/2014 in MACApp SL. NO. 220727, FIXED	SMTI LALITA DEVI AGARWAL and 5 ORS, Versus THE NEW INDIA ASSURANCE CO. LTD. and 4 ORS,	MRJ C GAUR MS.J CHOUDHURY MR.D CHAKRABORTY	MS.N MODI MSP DEHINGIA MR.A TALUKDAR MR.K K BHATTA MS.M CHOUDHURY MR.K K BHATTACHARYYA MR.S DUTTA MR.C SHARMA
11	I.A.(Civil)/1670/2016 in MACApp./280391/2016	UNITED INDIA INSURANCE CO. LTD. Versus TRILOKYA BURAGOHAIN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-6 MR.N KALITA(R-6) MR.S DUTTA(R-6) MR.S DUTTA(R-6) MR.C SHARMA(R-6)
	WITH MACApp./280391/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus TRAILOKYA BURAGOHAIN and 5 ORS	MR.S S SHARMA MR.M NATH MS.L SHARMA SMTIR R DEY	
12	MACApp./846/2018 WITH LCR	M/S NEW INDIA ASSURANCE CO. LTD. Versus SMTI CHANDESWARI DEVI and 5 ORS.	MRS. L SHARMA MR. A TALUKDAR MR. K K BHATTA MR. K K BHATTACHARJEE	MR. R BORUAH MR. K K DUTTA MR. B GOGOI MR. P NAYAK MRS. A VERMA
13	MACApp./325/2019 WITH LCR	SMTI. TANUJA DAS Versus THE REGIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LTD. AND 7 ORS	MR D K KALITA MR. K K PARASAR MR. J D ROY	MR SISHIR DUTTA MR. M R KHANDAKAR MS M BORCHETIYA MR. S DUTTA
14	MACApp./478/2019 WITH LCR	MARSINA SULTANA AND 3 ORS Versus SRI RANJIT KR. BORAH AND 4 ORS	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA MS M BAISHYA MR. R D LAL MS. S G MOMIN	MR. R GOSWAMI MR. P K MEDHI MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
15	MACApp./670/2019 WITH LCR, FIXED	MD. JARIP ALI @ JARIP ALI AHMED @ZASIB ALI Versus MD. AJIMUDDIN AND 2 ORS	MR. R Deka MS. R KHATUN MS D N RABHA	MR. A J SAIKIA (R-3) MR G S BORO (R-3)
16	MFA/20/2023 WITH LCR	UNION OF INDIA Versus M/S RIDDHI SIDDHI ENTERPRISE .	MRS. A GAYAN	
17	MFA/35/2023 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SATYABATI TELI AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M TALUKDAR (r-2)

18	MFA/38/2023	SUMITRA DEVI SINGH SARKAR Versus THE UNION OF INDIA	MR R S CHAUHAN R. ALI MS S K CHOUHAN	SC, RAILWAY
19	MFA/66/2023 WITH LCR	BIJOY UJIR @ BIJOY DHUBA Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	MR. K GOGOI MR. B DEKA DY.S.G.I.
20	MFA/68/2023 WITH LCR	UNION OF INDIA Versus M/S BCMS TRADERS PVT. LTD.	MR. K GOGOI	
21	MFA/79/2023 WITH LCR	UNION OF INDIA Versus M/S SUSWAMI TRADERS	MR. K GOGOI	MR. K P MAHESWARI MS. M SHARMA M. KALITA
22	I.A.(Civil)/3585/2023 B/O in MACApp./26/2023 WITH MACApp./26/2023 CAVT. NO. 00392/023, WITH I.A.(Civil)/206/2023 in MACApp./26/2023	SABITA SAIKIA @ BORAH AND 2 ORS Versus NATIONAL INSURANCE COMPANY LTD. NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS NATIONAL INSURANCE COMPANY LTD. Versus SABITA SAIKIA @ BORAH AND 4 ORS	MR. A R AGARWALA MR T KALITA MR. A KAKATI MR T KALITA MR. A KAKATI	MR. A R AGARWALA FOR CAVEATOR MR. A R AGARWALA FOR CAVEATOR
23	CO/5/2024 WITH LCR in MACApp./968/2018 WITH MACApp./968/2018 WITH I.A.(Civil)/4002/2018 in MACApp./968/2018 WITH I.A.(Civil)/4101/2019 in MACApp./968/2018	POMI SAIKIA PATOR AND 4 ORS. Versus THE NEW INDIA ASSURANCE CO. LTD. AND ANR. B NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS NEW INDIA ASSURANCE COMPANY LTD Versus SMTI POMI SAIKIA PATOR AND 5 ORS	MS. S K NARGIS MS. SUDAKSHINA K. MS. A MESEN MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR MR. K K BHATRA MR. R K BHATRA MR. D BHUYAN MR. A SAIKIA MS RIMPI DUTTA MR. A LAHKAR	MR. A R AGARWALA MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. S K NARGIS (R-1 TO 3) MS. SUDAKSHINA K. MS. C MOZUMDAR(R-6) MR. S P SHARMA(R-6) MS S CHOUDHURY
24	I.A.(Civil)/6/2024 in MFA/15812/2023 WITH MFA/15812/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD. Versus MD. JAHIRUL ISLAM AND ANR. ORIENTAL INSURANCE COMPANY LTD Versus JAHIRULISLAM AND ANR. A	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS. R D MOZUMDAR	MS. S K NARGIS
25	I.A.(Civil)/83/2024 WITH LCR in MFA/188/2017 WITH MFA/188/2017	SMTI DIPTI DUTTA and ANR Versus NEW INDIA ASSURANCE COMPANY LIMITED AND ANR. NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI DIPTI DUTTA and 2 ORS	MR. S C BISWAS MR. B J MUKHERJEE MR. S BISWAS MS J BORAH MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR	MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR MR A TALUKDAR
				MR. S C BISWAS (R1 & R3) MR. B J MUKHERJEE (R2) MR. S BISWAS (R2) MS J BORAH (R1 & R3)

	WITH I.A.(Civil)/4325/2017 in MFA/188/2017	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI DIPTI DUTTA and 2 ORS	MR.A TALUKDAR MS.L SHARMA MR.K K BHATTA MR.J JOHN MS.J TALUKDAR MRS K DEVI	
26	I.A.(Civil)/783/2024 WITH LCR in MFA/14/2015 WITH MFA/14/2015	SMT. BALA DEBNATH, Versus UNION OF INDIA UNION OF INDIA Versus SHRI ATUL DEBNATH and ANR		DY.S.G.I. MS.K DEVI(R-1 & 2) MS.R BARUAH(R-1 & 2) MR.D CHOUDHURY(R-1 & 2) MR.M ROYR-1 and 2
27	I.A.(Civil)/881/2024 in MACApp./2031/2024 WITH MACApp./2031/2024 (Filing Number)	JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS JUJU KULI PAMEY @ JUJU PAME AND 3 ORS Versus CHOLAMANDALAM MS GEN INS COMPANY LTD AND 2 ORS (F)	MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI MR. A R AGARWALA	
HEARING				
28	MACApp./183/2016 WITH LCR, FIXED WITH I.A.(Civil)/815/2016 in MACApp./183/2016	RIPU BORGHAIN Versus SADHANA SAHA AND 5 ORS RIPU BORGHAIN Versus SADHANA SAHA AND ORS	MR.D P CHALIHA MR.M RANA MS.A MAHANTA MR.U P CHALIHA MR.D P CHALIHA MR.M RANA MS.A MAHANTA MR.U P CHALIHA	MR J JOHN MR J JOHN MR J JOHN MR. A K GUPTA MR. R S MISHRA
29	MACApp./439/2019 WITH LCR	KALPANA SINHA AND 4 ORS Versus M/S R.K. ROADWAYS PVT LTD AND 5 ORS	MS F N AHMED MR. N UDDIN MR M AHMED MR. M ISLAM MR A. ALI N. CHOUDHURY	MR. A DUTTA MD. A AHMED MR. R K BHATRA MS. S KHANIKAR MR S M ABDULLAH P MR D SAIKIA MR. MD S HOQUE MS. P BARUAH MR. B K DAS MD R ISLAM MR D BHUYAN MS R GANGAWAT MS M N KONYAK MRS. P M DUTTA
30	MFA/34/2023 WITH LCR	HAZRA KHATOON @ HAZRA KHATUN AND 2 ORS. Versus UNION OF INDIA	MR P K SARMA MR R S CHAUHAN	MR. S P CHOUDHURY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
4)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
5)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
6)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

7)	MR S PARASHAR	13-03-2024	To	20-03-2024
8)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
9)	MR. O P BHATI	11-03-2024	To	07-04-2024
10)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
11)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
12)	MR D C K HAZARIKA	19-03-2024	To	24-03-2024
13)	MS. B M CHETRI	15-03-2024	To	25-03-2024
14)	MR. SURAJIT DAS	18-03-2024	To	20-03-2024
15)	MR. S BANIK	18-03-2024	To	21-03-2024
16)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/7167/2013 FIXED	F/NO.921121652 C/GD BHIM RAM B/175 BN,CRPF Versus THE UNION OF INDIA and 5 ORS	MR.M PHUKAN MR. P DUTTA MRK M SAIKIA MR.S BURAGOHAIN	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
2	WP(C)/2293/2014	NARAYAN PRADHAN and 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA	GA, ASSAM MR.K K PARASARR-5R-6 MR.B CHETRI(R-5)(R-6)
3	WP(C)/2298/2014	SANJAY CHAUHAN @ JASWANT CHAUHAN Versus THE UNION OF INDIA and 4 ORS	MR.I ALAM MR.T SK	MR.S C KEYAL SC, C G S C ASSTT.S.G.I.
4	WP(C)/2313/2014	ACHYUT DEKA Versus THE UNION OF INDIA and 4 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MR.A AHMED MRS.K H CHOUDHURY SMTIH DEVI	C.G.C. MS.B SARMA MS.J HUDA ASSTT.S.G.I.
	WITH I.A.(Civil)/1864/2017 in WP(C)/2313/2014	THE UNION OF INDIA Versus ACHYUT DEKA and 4 ORS	C.G.C. MS.B SARMA MS.J HUDA ASSTT.S.G.I.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MR.A AHMED MRS.K H CHOUDHURY SMTIH DEVI
5	WP(C)/2442/2014	DEVA PRASANNA GOGOI Versus THE LIFE INSURANCE CORPORATION OF INDIA L.I.C.I and 9 ORS	MR.A GOSWAMI MRS.C K GOSWAMI MSM KHAUND	MR.K K NANDI MRP MUKHERJEE SC, LIC SC, C.G.C.
MOTION				
6	WP(C)/4881/2023 B/O	MD. ABUL HASEN Versus THE STATE OF ASSAM AND 2 ORS.	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU

7	WITH WP(C)/4564/2023 CAVT. NO. 07212/023,	MD. ABDUL AKHER ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. M ISLAM MS. J TAMULI	SC, ELEM. EDU GA, ASSAM MR. A SAYED(FOR CAVEATOR) MR. M KHAN (r-9) MR A K DAS (r-9) MS J AKTAR (r-9) SC, FINANCE
8	Cont.Cas(C)/152/2024	ANIL DEHINGIA AND 18 ORS. Versus SIDDARTH SINGH AND 5 ORS.	MR G CHAMUAH MR. D GOGOI MR J A AHMED	
9	Cont.Cas(C)/157/2024	KAMAKHYA PRASAD RAI Versus MAMATA HOJAI	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR R I BHUYAN	
10	WP(C)/645/2024 B/O	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
11	WITH WP(C)/621/2024	DR. RAM NIROJ SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
12	WP(C)/1508/2024 B/O	JUBBAR ALI AND 49 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
13	WP(C)/1562/2024 B/O	NABAJYOTI DEWRIA AND 36 ORS Versus THE STATE OF ASSAM AND 4 ORS	M BURAGOHAIN MS A DEVI MR. H BURAGOHAIN MS. H BORAH S NATH C AGARWAL	SC, N C T E DY.S.G.I. SC, EDU
14	WP(C)/1567/2024	JULIUS HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S AHMED MR M RAHMAN MS. M. KHATUN MS N AKTAR P KALITA	SC, ELEM. EDU GA, ASSAM
15	WP(C)/1580/2024	JAYANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR D S DEKA MR A RAZZAK	SC, ELEM. EDU SC, BTC
16	WP(C)/1589/2024	NAZRUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
17	WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.
18	WP(C)/1598/2024	DR. JAYANTA KUMAR DAS AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	SC, HIGHER EDU SC, FINANCE
19	WP(C)/1603/2024 B/O	ASSAM MADHYAMIK SIKSHAK ARU KARMACHARI SANTHA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	GA, ASSAM SC, EDU
20	WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	DY.S.G.I. SC, HEALTH
<u>ORDER (STAY VACATING)</u>				
21	I.A.(Civil)/1535/2023 in WP(C)/5052/2021	MOSTOFA HOSSAIN, Versus FERAGUL HOQUE AND 8 ORS.	GA, ASSAM MR A RAHMAN	SC, ELEM. EDU MR. M A SHEIKH

	WITH WP(C)/5052/2021	FERAGUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU MR. A R BHUYAN (r-7) GA, ASSAM MR. S RANA (R-8,9) MR. M A I HUSSAIN (r-7) MR A RAHMAN (r-7)
22	I.A.(Civil)/323/2024 in WP(C)/2359/2022	ANIL CH. ROY Versus ARUP KUMAR SAHA AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/2359/2022	ARUP KUMAR SAHA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU MR J ABEDIN (R-6) GA, ASSAM MR. A DHAR (R6) MR. K I MAZUMDER (R-6) MISS S ROY (R6) MD F FARIDI (R6)
ADMISSION				
23	WP(C)/5735/2018 PART-HEARD	SAMIRA BEHERA Versus ASSAM UNIVERSITY AND 9 ORS.	MR S S DEY MR. M NATH MR. A ROY MR. A BHATTACHARJEE MR. D J KAPIL	MR. A PARVEZ (R8) MR. M DUTTA (R8) MR. D CHAKRABARTY (R9, R10) MR D GOGOI (R8) SC, ASSAM UNIVERSITY ASSTT.S.G.I.
	WITH I.A.(Civil)/3648/2018 in WP(C)/5735/2018	DIBYENDU SAHA Versus SAMIRA BEHERA AND 9 ORS	MR D CHAKRABORTY	MR S S DEY MR. S C KEYAL MR. A BHATTACHARJEE
	WITH I.A.(Civil)/3704/2018 in WP(C)/5735/2018	ASSAM UNIVERSITY AND 3 ORS. Versus DR. SAMIRA BEHERA AND 6 ORS.	MR. S C KEYAL	MR S S DEY
24	WP(C)/4073/2017	SEWA SHRAM GIRLS' M.E. SCHOOL Versus THE BODOLAND TERRITORIAL COUNCIL and 8 ORS.	MR.P K DAS MS.S BORA MR.D BHUYAN	MR. A F N U MOLLAH (R-9) MS. B BHUYAN(SC,BTC, R- 1,2,3,4,7,8) MR. H R AHMED (R-9) MR. H R AHMED (R-9) MS. K PHUKAN (R-5,6)
25	WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
26	WP(C)/7178/2019 FIXED, CONT.CAS(C)/597/2002 (D/O)	HAREKRISHNA SARMA AND 25 ORS. Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K K DEY MR V K BAROOAH	SC, HIGHER EDU SC, G U
27	WP(C)/9523/2019	RAM CHARAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M DAS	SC, HIGHER EDU MR. P MAHANTA (R-5,6) SC, AG MR. R K TALUKDAR (R-4) MS. P SAHARIA (R-5,6) SC, FINANCE
28	WP(C)/1037/2020	BHUPALI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. R NATH	SC, ELEM. EDU MR. B CHOUDHURY, LEARNED COUNSEL (SSA, ASSAM) SC, SEBA
29	WP(C)/4264/2020	UPASANA PODDAR Versus INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
30	WP(C)/4584/2020	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MR. B GOGOI, SC, SSA SC, SSA

31	WP(C)/498/2021	MD. ISHAK KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MS P DEVI MR. S BORDOLOI	SC, SEC. EDU. SC, FINANCE DEPTT.
32	WP(C)/1988/2021	DAKHIN DHANIABHETI CHARAPARA LP SCHOOL Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR R DHAR	GA, ASSAM
33	WP(C)/1990/2021	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
34	WP(C)/2144/2021	SHAJAHAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. B J GHOSH MD. S ISLAM MD. S ISLAM MS M DAS MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR J ABEDIN MR. S C BISWAS MS A DAS MR. F A HASSAN MR. P S BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY
35	WP(C)/3178/2021	MAHMUDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
36	WP(C)/4086/2021	SHIVA SANKAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. SC, BTC
37	WP(C)/5962/2021	ABDUL MONNAF Versus THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM
38	WP(C)/3842/2022 FIXED	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 5 ORS	MR. M DUTTA MR J MAHANTA	SC, ASSAM UNIVERSITY
39	WITH WP(C)/6218/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, ASSAM UNIVERSITY
40	WITH WP(C)/8337/2022	LAXMI NARAYAN SETHI Versus THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
41	WP(C)/6050/2022 B/O	MIZANUR AHMED AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR J ABEDIN MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN (R-5) GA, ASSAM (R-4) MR S M T CHISTIE, SC, DEPTT. OF SCHOOL (SEC.) EDU. (R-1 TO 3)
42	WP(C)/2757/2023	MONOMOTI BORA SAIKIA AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
ORDERS				
43	WP(C)/2262/2016	LEKHAN UPADHYAYA Versus THE STATE OF ASSAM AND 4 ORS	MS.A BARUAH MR.A BUJARBARUAH	GA, ASSAM SC, SECONDARY EDUCATION
44	Cont.Cas(C)/163/2020 FIXED, WITH REVIEW PET./35/2020 (D/O), WP(C)/1421/2018 (D/O)	MRIDULA SARMA Versus HEMENTA KUMAR NATH	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN MR P P PHUKAN
45	WITH Cont.Cas(C)/597/2022	SMTI MRIDULA SARMAH Versus DHARMAKANTA MILI, ACS AND ORS.	MR. J I BORBHUIYA MR R DHAR MR G ALAM MR. L MOHAN MR. H ROHMAN MR B C MUCHAHARY MR A HOSSAIN	MR. P J PHUKAN

46	WP(C)/1962/2021	ANARUL ISLAM AKAND AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU
47	WP(C)/2249/2021	NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
48	WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SARMA MR. J DEKA MR. S K DEKA MR. T BHUYAN	SC, HIGHER EDU
	WITH I.A.(Civil)/826/2024 in WP(C)/5998/2022	DR. BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR. T BHUYAN	SC, HIGHER EDU
49	WITH WP(C)/4449/2020	DR BHUPESH MALLA BUZARBARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, HIGHER EDU SC, AG
50	Cont.Cas(C)/450/2023 B/O	MANOJ KUMAR SARMA Versus DHARMA KANTA MILI	MR. P MAHANTA MS. P SAHARIA	MR. K GOGOI MR. A R TAHBILDAR
51	Cont.Cas(C)/578/2023	KRISHNA BHUYAN Versus SURANJANA SENAPATI	MR N SARMA	MR. D SAIKIA MR S M T CHISTIE MS K DAS
52	Cont.Cas(C)/584/2023	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus SIDDHARTH SINGH, IAS	MR M J QUADIR MS S AHMED A K HANNAN	
53	I.A.(Civil)/2018/2023 in Cont.Cas(C)/396/2020	SHAFIQUE AHMED LASKAR, Versus NARAYAN KONWAR, IAS AND 2 ORS	MR. M KHAN	
	WITH Cont.Cas(C)/396/2020	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
54	Cont.Cas(C)/16/2024	SOMESWAR NATH Versus SURANJANA SENAPATI	MR. R PHUKAN	MR. D SAIKIA MR S M T CHISTIE MS. N BORDOLOI
55	Cont.Cas(C)/56/2024 B/O	PACHIM AMTOLI VLP SCHOOL Versus OM PRAKASH	MD. S ALOM MR. M S ALAM	MR P NAYAK (R-1) MS. S CHUTIA (R-1)
56	I.A.(Civil)/864/2024 in WP(C)/3918/2022	MD. MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR R DHAR	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	WITH WP(C)/3918/2022 WITH LCR	MD. MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	WITH I.A.(Civil)/497/2024 in WP(C)/3918/2022	MD. MAHAMMAD ALI, Versus THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 20/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	22-02-2024	To	22-03-2024
3)	MR. B BARMAN	02-04-2024	To	02-04-2024
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17)	MS B DEVI	18-03-2024	To	20-03-2024
18)	MD M S ALI	19-03-2024	To	22-03-2024
19)	MR D K MISHRA	18-03-2024	To	20-03-2024
20)	MR. B NATH	22-03-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday, 20th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./703/2024 FIXED	PRAFULLYA KACHARI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
2	Bail Appln./708/2024 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
3	Bail Appln./808/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
4	Bail Appln./809/2024	MRITYUNJOY BISWAS Versus THE STATE OF ASSAM	MRS R BEGUM MR R A AHMED MR M AHMED	PP, ASSAM
5	Bail Appln./812/2024	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KALITA A KHANDAKAR	PP, ASSAM
6	Bail Appln./828/2024	SNEHASHISH SHARMA @ SNEHASISH SHARMA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
MOTION				
7	Tr.P.(CrI.)/17/2024	ABDUL AZIZ Versus SABANA YASMIN	DR. R SARMAH MS P SAHA	
8	Crl.Rev.P./92/2024	ZOSANGLIANA Versus THE STATE OF ASSAM	MR. R ALI	
9	Crl.Rev.P./94/2024	AMULYA CH BEZ Versus SMTI. RUPANJALI MAHANTA	MR. N ISLAM	
10	Crl.Pet./279/2024 FIXED, WITH LCR (TWO FILES) SCANNED	MD. SIDDIK ALI Versus THE STATE OF ASSAM AND ANR	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
11	Crl.Pet./108/2024	SANJAY KUMAR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR D GOGOI, SC, FOREST, DEPTT. PP, ASSAM

12	AB/740/2024	SANIDUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
13	AB/745/2024	EYASIN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
14	AB/746/2024	MOFAZZAL HOQUE AND 2 ORS. Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	PP, ASSAM
15	AB/747/2024	CHAN MIAH SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
16	AB/755/2024	NAJIDA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. K N KALITA MR B ISLAM	PP, ASSAM
ADMISSION				
17	Crl.Rev.P./143/2021 B/O WITH ONE FILE SCANNED	M/S ROSE BUILDERS Versus M/S JUVARAJ HARDWARE AND ANR	MR. A K RAY MISS T DAS	MR. A KHANIKAR (R-2)
18	Crl.Pet./1373/2023 B/O, WITH (ONE FILE) SCANNED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	MR. I BORTHAKUR, SC for R-2 PP, ASSAM
19	Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
WITH				
	I.A.(Crl.)/245/2024 in Crl.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM
BAIL HEARING (BA)				
20	Bail.Appln./725/2024 FIXED	MALEK BHUYAN Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED A. K. KANU	PP, ASSAM
BAIL HEARING				
21	AB/711/2023 FIXED	VISHNU KUMAR @ VISHNU BIYANI Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA MS M DAS	PP, ASSAM
22	AB/3953/2023 FIXED	AKRAMUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
23	AB/222/2024 FIXED	ARIF ALI @ ARIF AHMED Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
24	AB/395/2024 FIXED	NAJUK UDDIN LASKAR Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
25	AB/425/2024 FIXED	ZIAUL HOQUE PRODHANI @ ZIARUL HOQUE PRODHANI Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
26	AB/449/2024 B/O	HABIBUL ISLAM @ BAPPI AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
WITH				
27	AB/468/2024	HAKIMUDDIN AND 6 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	
28	AB/568/2024 FIXED	SAHAJAHAN ALI AND 6 ORS. Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

29	AB/576/2024 FIXED, WITH OFFICE NOTE	SOBIAL HOQUE Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM
30	AB/595/2024 FIXED	RAMESH JAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
31	AB/602/2024 FIXED, WITH SCANNED COPY OF CASE RECORD	MD. OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
32	AB/627/2024 FIXED	MOTIAR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MD. I HUSSAIN	PP, ASSAM
33	AB/636/2024 FIXED	MAJNUR ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
34	AB/643/2024 FIXED	SRI SONGHROM KOIRI @ SRI SANGRAM KOIRI Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA MS B SARMA	PP, ASSAM
ORDERS				
35	Crl.L.P./64/2022 WITH OFFICE NOTE, CR 2 FILES in Crl.A./10077/2022 WITH Crl.A./10077/2022 (Filing Number)	BIJOY KUMAR SINGH Versus STATE OF ASSAM AND ANR.	MR. N C DAS	PP, ASSAM
36	Crl.A./220/2023 1 Y 0 M 19 D :WITH OFFICE NOTE, LCR 3 FILES	BIJOY KUMAR SINGH Versus THE STATE OF ASSAM AND ANR. H	MR. N C DAS	
37	I.A.(Crl.)/889/2023 in Crl.A./352/2023 WITH Crl.A./352/2023	DILIP ROY Versus THE STATE OF ASSAM AND ANR. SANJIT GOYARI Versus THE STATE OF ASSAM	MR. B BARMAN MRS P P BORAH MR. P K DAS MR D K MEDHI P BORUAH	PP, ASSAM PP, ASSAM
38	Crl.Pet./896/2023 WITH LCR 2 FILES	SANJIT GOYARI Versus THE STATE OF ASSAM UTPAL DEY Versus SUTAPA DEY AND ANR	MR D K MEDHI P BORUAH	PP, ASSAM
39	Crl.Pet./896/2023 WITH LCR 2 FILES	UTPAL DEY Versus SUTAPA DEY AND ANR	MR. K KALITA MRS. M. BARUAH BHUYAN	MR. U K GOSWAMI (R-1) PP, ASSAM
40	I.A.(Crl.)/1023/2023 WITH LCR 3 FILES in CRL.A(j)/32/2023 WITH CRL.A(j)/32/2023	KARTIK DAS, Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA PP, ASSAM
41	I.A.(Crl.)/2/2024 in Crl.A./13300/2023 WITH Crl.A./13300/2023 (Filing Number) WITH I.A.(Crl.)/13301/2023 (Filing Number)	KARTIK DAS Versus THE STATE OF ASSAM AND ANR. BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM S I AKAND MR P K DAS MR. M BARUAH	PP, ASSAM PP, ASSAM
42	Tr.P.(Crl.)/7/2024	BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. H	MR P K DAS	
43	I.A.(Crl.)/13301/2023 (Filing Number)	BISWAJIT SARKAR Versus THE STATE OF ASSAM AND ANR. H	MR P K DAS	
44	Tr.P.(Crl.)/7/2024	TAPAN BARMAN AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. M KALITA MS. P BASFORE	PP, ASSAM
45	Crl.Pet./230/2024 FIXED	PRADIP KHANIKAR Versus DIPIKA KHANIKAR AND ANR	MR D KALITA MR. M HUSSAIN MS R KOUR	PP, ASSAM

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20)	MR. B NATH	22-03-2024	To	05-04-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR WEDNESDAY THE 20TH DAY OF MARCH, 2024]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 20]

[AT 10:15 A.M.]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT AT 10:15 AM**]

ADMISSION

1	I.A.(C) 143/2022 IN REV.PET. 10/2022 FIXED	THE UNION OF INDIA AND 2 ORS VERSUS THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	MR K DABI
	WITH			
	REV.PET. 10/2022	THE UNION OF INDIA AND 2 ORS VERSUS THE STATE OF NAGALAND AND 2 ORS	S.K. MEDHI THUYEKHRULU	GOVT ADV NL IMTI LONGJEM ESTHER LHOUSINO VIKETSONO KITOKA SUMI